

कभी किसी पॉलिटिकल पार्टी में नहीं जाऊँगा। आप कैसे ऐसे व्यक्ति पर विश्वास कर सकते हैं। मैं इसलिए अनुरोध कर रहा हूँ कि ऐसे व्यक्ति को चुनिए, जो आपके बीच रह कर आपके लिए काम करे और जो आपकी समस्या को जानता हो।...( व्यवधान)... आप किसी का नाम नहीं ले सकते हैं।

---

### WELCOME TO THE PARLIAMENTARY DELEGATION FROM RUSSIA

MR. CHAIRMAN: Hon. Members, we have a foreign delegation. On behalf of this august House, I have great pleasure in welcoming His Excellency, Vyacheslav Volodin, Chairman of the State Duma of the Federal Assembly of the Russian Federation, and Members of the Parliamentary Delegation who are on a visit to India as our honoured guests. We have strong bilateral relations with Russia. The Parliamentary Delegation arrived in Delhi from Moscow on Sunday, February 2, 2025. They are now seated in the Special Box. They are scheduled to meet and call on various dignitaries in Delhi. Besides Delhi, they will also visit Mumbai before their departure from India. We wish them a happy and fruitful stay in our country. Through them, we convey our greetings and best wishes to the Members of Parliament, the Government and the friendly people of Russian Federation.

---

### MOTION OF THANKS ON PRESIDENT'S ADDRESS-Contd.

MR. CHAIRMAN: Now, Shri Neeraj Shekhar.

**श्री नीरज शेखर** (उत्तर प्रदेश): सभापति जी, मैं यही कह रहा था कि पूर्वाचलियों का उपयोग न किया जाए, उनके लिए काम किया जाए। मैं फिर से यह कहता हूँ कि अगर उनके बारे में कोई सोचता है तो वह माननीय प्रधानमंत्री जी हैं। इस देश में माननीय प्रधान मंत्री जी के अलावा कोई भी व्यक्ति नहीं है, जो उनके लिए काम कर सके। इस दिल्ली को भी डबल इंजन सरकार की जरूरत है, तभी दिल्ली का विकास हो सकेगा। मैं आपसे एक बहुत महत्वपूर्ण बात कहना चाहता हूँ, जो मेरे लिए बहुत महत्वपूर्ण है और मेरे साथ-साथ देश में बहुत से लोग हैं, जिनके लिए यह बहुत बड़ी घटना थी।...( व्यवधान)... वह घटना धारा 370 को हटाया जाना था, जिसका उल्लेख माननीय महामहिम जी ने भी किया है। ...(व्यवधान)... हमारे कई साथी बोलते रहते हैं कि तुम भी कभी उधर थे, तो मैं उनको यह बताना चाहता हूँ कि उधर से इधर आने के दो कारण थे। मैं एक कारण नहीं बताऊँगा, लेकिन दूसरा कारण धारा 370 थी। धारा 370 की वजह से हमारे कई साथी इधर आए थे, क्योंकि हम लोग वे लोग नहीं हैं, जो केवल अपने परिवार और अपनी पार्टी के बारे में सोचें। हम लोगों के लिए देश सर्वोपरि है और हमेशा देश सर्वोपरि रहेगा। धारा 370

को माननीय प्रधान मंत्री जी ने हटाया। मुझे अभी भी आश्चर्य होता है कि धारा 370 का समर्थन ये लोग आज तक करते हैं। इस देश का कोई व्यक्ति कैसे धारा 370 का समर्थन कर सकता है, यह बात मुझे आज तक समझ में नहीं आई। उस धारा को हटाने से जम्मू-कश्मीर को जिस तरह से इस देश का एक अंग बना दिया गया, उसके समर्थन में कैसे लोग खड़े हो सकते हैं? आज उस धारा के हटने के बाद वहाँ पर भारत सरकार की सारी योजनाएँ लागू हो रही हैं। वहाँ पर जो हमारे दलित भाई थे, पहले उनको वहाँ पर कोई अधिकार प्राप्त नहीं थे, उनके पास आरक्षण नहीं था, वह भी उनको इस धारा के हटने के बाद मिला है, फिर भी ये उसका समर्थन करते हैं। विपक्ष के कई लोग आज भी बोलते हैं कि जब कभी हम लोग सत्ता में आएँगे, तब धारा 370 को फिर से लागू करेंगे। इस देश के लोग आपको इसके लिए कभी माफ नहीं करेंगे और आप लोग यह कभी कर नहीं सकते हैं, यह मैं आप लोगों को बता देना चाहता हूँ। धारा 370 हटने के बाद कश्मीर में कितना विकास हुआ, कितना काम हुआ, कितनी शांति है! आप आज पत्थर फेंकने की एक भी घटना बता दीजिए। वहाँ ये घटनाएँ पहले रोज़ होती थीं, हड़तालें होती थीं। आप पिछले पांच-छः सालों में एक भी ऐसी घटना बता दीजिए, वहाँ ऐसी एक घटना भी नहीं हुई है। यह परिवर्तन हुआ है। वहाँ अभी विधान सभा के शांतिपूर्ण चुनाव हुए हैं। हमारी सरकार की यह एक बहुत बड़ी उपलब्धि है। महामहिम जी ने हमसे यह बात कही है। मैं आपसे यही अनुरोध करना चाहता हूँ।

सभापति जी, माननीया राष्ट्रपति जी ने बहुत सारे काम किए हैं। मुझे एक और जरूरी बात कहनी है। कहीं वह मेरे दिमाग से न निकल जाए और मेरा समय खत्म न हो जाए, इसलिए मैं उसे कहता हूँ। मैं देखता हूँ कि आज कई लोग संविधान लेकर बहुत घूमते हैं और बाबा साहेब की बात बहुत करते हैं। आप अगर 1947 से लेकर 1950 तक के कुछ समाचार पत्रों को देखेंगे, तो मैं उसको इस सदन में कह नहीं सकता, तब उनमें कई कार्टून्स निकले थे, कई एडिटोरियल्स निकले थे, जिनमें क्या-क्या लिखा गया था, उसका विवरण मैं यहाँ पर नहीं दे सकता, लेकिन मैं जानता हूँ और ये लोग भी जानते हैं कि उस समय क्या स्थिति थी। बस, बाबा साहेब की किताब लेकर उनका सम्मान नहीं हो सकता। माननीय प्रधान मंत्री जी ने पंचतीर्थ का काम करके दिखाया है। पहले बाबा साहेब का एक भी स्मारक नहीं था। आज यहाँ पर खड़े होकर लोग बाबा साहेब की बात करते हैं। उन पांचों जगहों पर, जहाँ बाबा साहेब रहे थे, जहाँ वे पढ़े थे, जहाँ वे पैदा हुए थे, जहाँ उन्होंने बुद्धिज्म को स्वीकार किया था, उन सभी जगहों पर स्मारक बनाए गए हैं, तीर्थ बनाए गए हैं। यह सम्मान होता है! आपने क्या किया? जब फायदा उठाना हो, तब उनकी किताब उठा लेते हैं। आप कभी उसको खोल के पढ़िए। इन्होंने लोक सभा के चुनावों में एक अफवाह फैलाई कि हम संविधान बदल देंगे, जिस पर लोगों को कुछ गलतफहमी हुई, लेकिन लोक सभा चुनावों के बाद लोगों ने उसको समझा और हरियाणा एवं महाराष्ट्र में इनको ऐसी करारी हार दी कि आज ये लोग खड़े नहीं हो पा रहे हैं। ये लोग आज इसीलिए विचलित हैं और इसलिए ये लोग राष्ट्रपति के अभिभाषण का मजाक उड़ा रहे हैं। **...(समय की घंटी)...** सर, मैं फिर से यह कहना चाहता हूँ कि भगवान इन लोगों को सद्बुद्धि दे, ये काम करें, ये लोग देश के बारे में सोचें। जब ये लोग 65 साल तक देश की गद्दी पर बैठे रहे, तो देश की चिंता नहीं की, अपनी चिंता की, अपने परिवार की चिंता की। **...(व्यवधान) ...**

सर, मैं अंत में बस यही कहना चाहता हूँ कि मैं राष्ट्रपति जी का आभार व्यक्त करना चाहता हूँ कि उन्होंने आगे आने वाले हमारे विकसित भारत का जो रोड मैप बताया, उसके लिए हम लोग एक संकल्प लेकर चल रहे हैं। माननीय प्रधान मंत्री जी का यह संकल्प है कि भारत एक विकसित देश हो, हम 2047 तक विकसित देश की श्रेणी में आ जाएँ। यह हमारा संकल्प है, इस पर कई लोग हँसते हैं। जब हम लोग बात करते थे कि यूपीआई, फोन पे, गूगल पे आदि चलेगा, तब लोग कहते थे कि गाँवों में तो केबल ही नहीं पहुंचे हैं, वहां वाई-फाई और इंटरनेट ही नहीं है, तो यह कैसे संभव होगा। हमने वह करके दिखा दिया है। आज अगर दुनिया में कहीं सबसे ज़्यादा डिजिटल transactions हो रहे हैं, तो वे भारत में हो रहे हैं। माननीय प्रधान मंत्री जी जो संकल्प लेते हैं, उसको पूरा करते हैं। मैं फिर से राष्ट्रपति जी के अभिभाषण का समर्थन करते हुए अपनी बात समाप्त करता हूँ, धन्यवाद।

MR. CHAIRMAN: Hon. Members, the Motion that has been moved and seconded is :

That an Address be presented to the President in the following terms :

“That the Members of the Rajya Sabha assembled in this Session are deeply grateful to the President for the Address which she has been pleased to deliver to both Houses of Parliament assembled together on January 31, 2025.”

There are 88 Amendments to the Motion which may be moved at this stage. Amendments (Nos.1 to 4) by Ms. Sushmita Dev. Are you moving ?

MS. SUSHMITA DEV (West Bengal): Sir, I move :

1. That at the *end* of the Motion, the following be *added*, namely :-

“but regret that the Address fails to mention that despite the prolonged and exhaustive process of updating the National Register of Citizens (NRC) in Assam, it is yet to be notified by the Registrar General of India.”

2. That at the *end* of the Motion, the following be *added*, namely :-

“but regret that the Address fails to mention about the devolution of pending funds by the Central Government to the State of West Bengal.”

3. That at the *end* of the Motion, the following be *added*, namely :-

“but regret that the Address fails to mention about the urgent need to resolve the Assam-Mizoram boundary dispute.”

4. That at the *end* of the Motion, the following be *added*, namely:-

“but regret that the Address fails to mention about the urgent need to establish a Multi Modal Logistics Park on the banks of the Barak River in Cachar District of Assam, as announced by the Central Government in 2020, which is a prerequisite for the economic development and empowerment of the region.”

MR. CHAIRMAN: Amendments (Nos. 5 to 8) by Shri A.A. Rahim, Shri Sandosh Kumar P and Dr. V. Sivadasan. Are you moving?

SHRI A.A. RAHIM (Kerala): Sir, I move:

5. That at the *end* of the Motion, the following be *added*, namely:-

“but regret that the Address fails to mention about the growing unemployment.”

6. That at the *end* of the Motion, the following be *added*, namely:

“but regret that the Address fails to mention about the steps taken by the Government to curb the price rise, particularly the price of petrol and diesel.”

7. That at the *end* of the Motion, the following be *added*, namely:

“but regret that the Address fails to mention about the economic slowdown or the steps taken by the Government to revive the Indian economy.”

8. That at the *end* of the Motion, the following be *added*, namely:

“but regret that the Address fails to mention about the provision of Central Government relief fund for the Wayanad landslide incident.”

MR. CHAIRMAN: Amendments (Nos. 9 to 11) by Shri Manoj Kumar Jha. Are you moving?

SHRI MANOJ KUMAR JHA (Bihar): Sir, I move:

9. That at the *end* of the motion, the following be *added*, namely:

“but regret that the Address fails to mention about the conduct of proper survey wherein 58,098 persons have been identified to be engaged in manual scavenging despite eradication of the practice of manual scavenging.”

10. That at the *end* of the motion, the following be *added*, namely:

“but regret that the Address fails to mention about the frequency of train accidents in 2024.”

11. That at the *end* of the motion, the following be *added*, namely:

“but regret that the Address fails to mention about the farmers’ protests demanding legal guarantees for Minimum Support Prices (MSP), debt waivers, and better crop prices.”

MR. CHAIRMAN: Amendments (Nos. 12 to 17) by Shri Ramji Lal Suman. Are you moving?

SHRI RAMJI LAL SUMAN (Uttar Pradesh): Sir, I move:

12. That at the *end* of the motion, the following be *added*, namely:-

“but regret that the Address fails to mention about putting an end to the railway accidents.”

13. That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention about conducting the census and releasing the data."

14. That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention about controlling the inflation in essential food items."

15. That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention about bringing a mandatory law to buy as much crops as the farmer wants to sell them at the declared minimum support price."

16. That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention about the policy of increasing the MNREGA work days by 100 days and releasing the adequate funds for MNREGA in view of diminishing employment in the villages."

17. That at the *end* of the motion, the following be *added*, namely:-

"but regret that the Address fails to mention about containing the decline in the value of Indian rupee against the US dollar."

MR. CHAIRMAN: Amendments (Nos. 18 to 26) by Shri M. Shanmugham. Are you moving?

SHRI M. SHANMUGAM (Tamil Nadu): Sir, I move:

18. That at the *end* of the Motion, the following be *added*, namely:—

“but regret that the Address fails to mention about the need to apportion certain percentage of GST collections to the funding of various Labour Welfare Boards which were getting cess funding through the respective Labour Welfare Acts and which were subsumed in the GST Act after the introduction of GST.”

19. That at the *end* of the Motion, the following be *added*, namely: —

“but regret that the Address fails to mention about the need to increase the EPF minimum monthly Pension to Rs.7500 along with dearness allowance, as demanded by various trade union organizations.”

20. That at the *end* of the Motion, the following be *added*, namely: —

“but regret that the Address does not mention the need to hold bipartisan meetings with the trade unions on all important matters relating to labour issues, especially for review of all four Labour Codes pending implementation.”

21. That at the *end* of the Motion, the following be *added*, namely:

“but regret that the Address does not mention about the need for removal of deficiencies in the Unified Pension scheme as the Central Government employees will have to fulfil several conditions, including longer length of service, maintain their individual retirement corpus equivalent to benchmark corpus, in order to get 50% pension of their last salaries, post-superannuation.”

22. That at the *end* of the Motion, the following be *added*, namely: —

“but regret that the Address does not mention about giving preferential employment to health workers, nurses and para medical staff who were engaged for health emergency during the Covid pandemic, but retrenched later on.”

23. That at the *end* of the Motion, the following be *added*, namely: —

“but regret that the Address does not mention about the need to increase wage ceiling in order to make the workers eligible under the EPF, ESI and Payment of Bonus Act.”

24. That at the *end* of the Motion, the following be *added*, namely: —

“but regret that the Address does not mention the need to raise the contribution of employers and workers to 6 per cent, to increase the wage ceiling for availing ESI benefits and to extend ESI services to all workers engaged in the unorganised sector, including Anganwadi and ASHA workers.”

25. That at the *end* of the Motion, the following be *added*, namely: —

“but regret that the Address does not mention about the need to provide all basic facilities like fixed wages, insurance, risk allowance to ASHA and Anganwadi workers immediately.”

26. That at the *end* of the Motion, the following be *added*, namely: —

“but regret that the Address does not mention the need to change the formula for calculating Gratuity under the Payment of Gratuity Act to take into account 30 days wages, instead of 15 days per completed year of service, without any ceiling.”

MR. CHAIRMAN: Amendment (No. 27) by Dr. Kanimozhi NVN Somu, Shri M. Mohamed Abdulla and Shri R. Girirajan. Are you moving?

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I move:

27. That at the *end* of the Motion, the following be *added*, namely:-

“but regret that the Address fails to mention about the steps taken by the Government to provide adequate financial support to the states like Tamil Nadu affected badly due to heavy rains and subsequent floods.”

MR. CHAIRMAN: Amendments (Nos. 28 and 29) by Dr. Kanimozhi NVN Somu and Shri R. Girirajan. Are you moving?

DR. KANIMOZHI NVN SOMU : Sir, I move:

28. That at the *end* of the Motion, the following be *added*, namely:-

“but regret that the Address fails to mention about the steps taken by the Government to curb the rise in prices of all essential commodities.”

29. That at the *end* of the Motion, the following be *added*, namely:-

“but regret that the Address does not mention the urgent need to discontinue NEET in the State of Tamil Nadu as the rural poor students do not have the wherewithal to prepare for the NEET exams.”

MR. CHAIRMAN: Amendments (Nos. 30 to 36) by Dr. Kanimozhi NVN Somu. Are you moving?

DR. KANIMOZHI NVN SOMU: Sir, I move:

30. That at the *end* of the Motion, the following be *added*, namely:-

“but regret that the Address fails to mention about the steps taken by the Government to provide adequate matching funds for various schemes implemented in Tamil Nadu from the central exchequer.”

31. That at the *end* of the Motion, the following be *added*, namely: -

“but regret that the Address fails to mention about the steps taken by the Government to expedite the Station redevelopment works at Chennai Egmore Railway Station and Chennai Central Railway Station.”

32. That at the *end* of the Motion, the following be *added*, namely:-

“but regret that the Address fails to mention about the steps taken by the Government to stop the crimes against women, children and elderly persons.

33. That at the *end* of the Motion, the following be *added* namely:-

“but regret that the Address fails to mention about the steps taken by the Government to check and eradicate the malnutrition among the women and children in our country.”

34. That at the *end* of the Motion, the following be *added*, namely:-

“but regret that the Address fails to mention about the steps being taken by the Government to recover the loan amounts from the large corporate defaulters of Public Sector Banks. ”

35. That at the *end* of the Motion, the following be *added*, namely: -

“but regret that the Address fails to mention about the steps taken by Government to allot six per cent of GDP in Health care.”

36. That at the *end* of the Motion, the following be *added*, namely:-

“but regret that the Address fails to mention about the steps taken by the Government to develop Road infrastructure and to reduce toll rates in Toll Gates on National Highways in Tamil Nadu. ”

MR. CHAIRMAN: Amendments (Nos. 37 and 38) by Shri M. Mohamed Abdulla. Are you moving?

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I move:

37. That at the *end* of the Motion, the following be *added* namely:-

“but regret that the Address fails to mention about the steps taken by the union Government to provide a timeframe for the Governor to provide assent for the bills passed by legislative assemblies of States.”

38. That at the *end* of the Motion, the following be *added* namely:-

“but regret that the Address fails to mention about the new Scholarship schemes for the minority students.”

MR. CHAIRMAN: Amendments (Nos. 39 to 44) by Shri A.D. Singh; not present. Amendments not moved. Amendments (Nos. 45 to 48) by Shri Pramod Tiwari. Are you moving? ...(Interruptions)...

**श्री प्रमोद तिवारी** : दुर्घटनाओं से दुखी होकर मैं इस अमेंडमेंट को ...

MR. CHAIRMAN: Amendments moved or not? You are a very experienced person. ...(Interruptions)... Are you moving the amendments?

SHRI PRAMOD TIWARI (Rajasthan): Sir, I move:

45. That at the *end* of the Motion, the following be *added*, namely:-

“but regret that the Address does not mention about the restoration of statehood for Jammu and Kashmir.”

46. That at the *end* of the Motion, the following be *added*, namely:-

“but regret that the Address does not mention about the reverse migration to agriculture.”

47. That at the *end* of the Motion, the following be *added*, namely:-

“but regret that the Address does not mention about the country witnessing a steep decline in net foreign direct investment inflows during the April-October 2024 period, marking the lowest level in 12 years.”

48. That at the *end* of the Motion, the following be *added*, namely:-

“but regret that the Address does not mention about the school enrolment figures which fell to 25.17 crore in 2022-23 and declined to 24.8 crore in 2023-24.”

MR. CHAIRMAN: Amendments (Nos. 49 to 52) by Shrimati Jebi Mather Hisham. Are you moving?

SHRIMATI JEBI MATHER HISHAM (Kerala): Sir, I move:

49. That at the *end* of the motion, the following be *added*, namely:-

“but regret that the Address does not mention about the measures taken to bring down the revenue deficit.”

50. That at the *end* of the motion, the following be *added*, namely:-

“but regret that the Address does not mention about the measures taken to decrease the exchange rate of dollar against rupees.”

51. That at the *end* of the motion, the following be *added*, namely:-

“but regret that the Address does not mention about the concrete measures taken to bring price rise under control.”

52. That at the *end* of the motion, the following be *added*, namely:-

“but regret that the Address does not mention about the bringing Petrol & Diesel within the ambit of GST.”

MR. CHAIRMAN: Amendments (Nos. 53 to 57) by Shri Shaktisinh Gohil. Are you moving?

SHRI SHAKTISINH GOHIL (Gujarat): Sir, I move:

53. That at the *end* of the motion, the following be *added*, namely:-

“but regret that the Address does not mention about any plan to revive diamond polishing business in Surat and many other places in Gujarat, which is under recession.”

54. That at the *end* of the motion, the following be *added*, namely:-

“but regret that the Address does not mention about the heavy rains in Gujarat, which have caused huge losses to people residing in Vadodara, Saurashtra including Ghed and many other areas; in the cities; and farmers and small businessmen.”

55. That at the *end* of the motion, the following be *added*, namely:-

“but regret that the Address does not mention about making a law to provide Minimum Support Prices (MSP) to farmers.”

56. That at the *end* of the motion, the following be *added*, namely:-

“but regret that the Address does not mention about the manner in which people affected by inflation may be helped.”

57. That at the *end* of the motion, the following be *added*, namely:-

“but regret that the Address does not mention about the timeline to provide jobs to the unemployed youth against vacant government posts.”

MR. CHAIRMAN: Amendments (Nos. 63 to 68) by Dr. John Brittas. Are you moving?

DR. JOHN BRITTAS (Kerala): Sir, I move:

63. That at the *end* of the Motion, the following be *added*, namely:-

“but regret that the Address does not mention about the delay in filling up the vacancies in Government and public sector.”

64. That at the *end* of the Motion, the following be *added*, namely:-

“but regret that the Address does not mention about the steps taken by the Government in sanctioning and disbursing the financial assistance as sought by the Kerala Government for the victims of the Wayanad landslide tragedy.”

65. That at the *end* of the Motion, the following be *added*, namely:-

“but regret that the Address does not mention about the steps taken by the Government to curb inflation and the price rise of the essential commodities in the country, including petroleum products, eventually leading to the slowdown of the economy.”

66. That at the *end* of the Motion, the following be *added* namely:-

“but regret that the Address does not mention about the digital divide between rural and urban areas, including the difficulties being faced by the rural MGNREGA beneficiaries.”

67. That at the *end* of the Motion, the following be *added*, namely:-

“but regret that the Address does not mention about the unemployment among youth”.

68. That at the *end* of the Motion, the following be *added*, namely:-

“but regret that the Address does not mention about bringing legal guarantee by way of MSP for all agricultural produces and Rubber.”

MR. CHAIRMAN: Amendments (Nos. 69 and 70) by Shri Raghav Chadha and Dr. Ashok Kumar Mittal. Shri Raghav Chadha; not present. Dr. Ashok Kumar Mittal. Are you moving?

DR. ASHOK KUMAR MITTAL (Punjab): Sir, I move:

69. That at the *end* of the Motion, the following be *added*, namely:-

“but regret that the Address does not mention about the economic inequality in the country.”

70. That at the *end* of the Motion, the following be *added*, namely:-

“but regret that the Address does not mention about the need to address the devaluation of Indian Rupee.”

MR. CHAIRMAN: Amendments (Nos.71 to 77) by Shri Raghav Chadha. Shri Raghav Chadha, not present. Amendments not moved. Amendments (Nos.78 to 85) by Dr. Ashok Kumar Mittal. Are you moving?

DR. ASHOK KUMAR MITTAL: Sir, I move:

78. That at the *end* of the Motion, the following be *added*,namely:-

“but regret that the Address does not mention about the unemployment and jobless growth phenomenon in the country.”

79. That at the *end* of the Motion, the following be *added*,namely:-

“but regret that the Address does not mention about effective steps proposed to be taken to control rising inflation in the country. ”

80. That at the *end* of the Motion, the following be *added*, namely:-

“but regret that the Address does not mention about fixing the minimum support price of various agricultural products and also to provide legislative backing to minimum support price mechanism.”

81. That at the *end* of the Motion, the following be *added*, namely:-

“but regret that the Address does not mention about financial challenges like low interest rates and decrease in savings of the middle class.”

82. That at the *end* of the Motion, the following be *added*, namely:-

“but regret that the Address does not mention about the need to provide a Special Financial Package for the State of Punjab.”

83. That at the *end* of the Motion, the following be *added*, namely:-

“but regret that the Address does not mention about any programme for the welfare of shopkeepers in the country.”

84. That at the *end* of the Motion, the following be *added*, namely:-

“but regret that the Address does not mention about bringing appropriate reforms in the present education system to make it employment oriented.”

85. That at the *end* of the Motion, the following be *added*, namely:-

“but regret that the Address does not mention about measures being taken to control the steep fall in ground water level and to encourage rain water harvesting in the country.”

MR. CHAIRMAN: Amendments (Nos.86 to 88) by Dr. Fauzia Khan. Are you moving?

DR. FAUZIA KHAN (Maharashtra): Sir, I move:

86. That at the *end* of the Motion, the following be *added*, namely:-

“but regret that the Address does not mention about the rise in crimes against women which, according to NCRB data, has increased by approximately 31% from 2014 to 2022, resulting in about 4.45 lakh reported cases annually in 2022.”

87. That at the *end* of the Motion, the following be *added*, namely:-

“but regret that the Address does not mention about the poor state of pre-primary and primary education, which is characterized by low learning outcomes, with approximately 48.7 percent of Class V students unable to read a standard II-level text.”

88. That at the *end* of the Motion, the following be *added*, namely:-

“but regret that the Address does not mention about the crisis of drug abuse among children, with over 1.5 crore children affected by drug abuse as of 2022, jeopardizing their futures and the nation's social development.”

MR. CHAIRMAN: Amendments (Nos.58 to 62) by Shri R. Girirajan. Are you moving?

SHRI R. GIRIRAJAN (Tamil Nadu): Sir, I move:

58. That at the *end* of the Motion, the following be *added*, namely:-

“but regret that the Address does not mention about the various remedial steps taken by the Government to stop the farmers suicides during last few years in various parts of the country.”

59. That at the *end* of the Motion, the following be *added*, namely:-

“but regret that the Address does not mention about the long pending Railway projects in Tamil Nadu.”

60. That at the *end* of the Motion, the following be *added*, namely:-

“but regret that the Address does not mention about the effective measures taken by the Government to increase the MSP and double the income of farmers in the country.”

61. That at the *end* of the Motion, the following be *added*, namely:-

“but regret that the Address does not mention about the steps being taken for the construction of AIIMS at Madurai in Tamil Nadu.”

62. That at the *end* of the Motion, the following be *added*, namely:-

“but regret that the Address does not mention about the need to find a solution to the demand for fishing rights by Indian fishermen in the Palk Bay Strait and Gulf of Mannar and the need to provide proper protection to these fishermen.”

MR. CHAIRMAN: Amendments moved. The Motion and the Amendments that have been moved are now open for discussion.

*The questions were proposed.*

MR. CHAIRMAN: I now call upon the Members whose names have been received for participation in the discussion. Shri Mallikarjun Kharge, hon. Leader of the Opposition.

**विपक्ष के नेता (श्री मल्लिकार्जुन खरगे):** सभापति जी, सबसे पहले मैं आपका आभारी हूँ कि आपने मुझे मौका दिया और अपनी बात रखने के लिए मैं इसको बहुत अच्छा समय समझता हूँ। सर, जो बातें हम कहना चाहते हैं, शायद बड़े गौर से सभी सुनेंगे, तो मुझे भी अच्छा लगेगा और मैं सदन को भी चंद फैक्ट्स बताना चाहता हूँ, ताकि दूसरे लोग भी इसके बारे में समझे। मैं ऐसा नहीं समझता हूँ कि उनको समझ नहीं आता है, लेकिन कभी-कभी गलतफहमी होती है, तो उस वक्त ऐसी गड़बड़ी हो जाती है। अपनी बात आरंभ करने से पहले मैं महाकुंभ में दिवंगत लोगों को श्रद्धांजलि देता हूँ, ...(व्यवधान)... अगर यह गलत है, तो आप इसके बारे में बताइए। यह मेरा अंदाजा है। अगर यह सच नहीं है, तो आप बताइए कि क्या सच है? ...(व्यवधान)... सर, आधुनिक भारत के महान आर्थिक शिल्पी डा. मनमोहन सिंह जी को भी मैं श्रद्धांजलि देना चाहता हूँ। जो लोग बिना कारण मारे गए हैं ...(व्यवधान)...

MR. CHAIRMAN: Do you want to yield? He wants to say something.  
...*(Interruptions)*...

SHRI MALLIKARJUN KHARGE: No. ...*(Interruptions)*...

MR. CHAIRMAN: Hon. Leader of the Opposition is not yielding. ...*(Interruptions)*...

SHRI NEERAJ SHEKHAR (Uttar Pradesh): Sir, but he should authenticate it.  
...*(Interruptions)*...

MR. CHAIRMAN: I will look into it. ...*(Interruptions)*... I will look into it.  
...*(Interruptions)*...

SHRI MALLIKARJUN KHARGE: I am not claiming exactly what numbers.  
...*(Interruptions)*... I am asking you, you declare. ...*(Interruptions)*... If I am false, if I  
am wrong, I am ready to do it. ...*(Interruptions)*... No, no. ...*(Interruptions)*... Let the  
leader.....*(Interruptions)*... I don't. ...*(Interruptions)*...

SHRI JAIRAM RAMESH (Karnataka): Sir, he is not yielding. ...*(Interruptions)*... He is  
not the Leader of the House. ...*(Interruptions)*...

MR. CHAIRMAN: Only what the Leader of the Opposition says would go on record.  
...*(Interruptions)*...

**श्री मल्लिकार्जुन खरगे:** दलित लोग, जिन्होंने अपनी जान खोई है, ...*(व्यवधान)*... जिन औरतों का  
रेप करके मार डाला है, उनको भी मैं इस वक्त श्रद्धांजलि देना चाहता हूँ। महोदय, हमारे देश में  
अभिभाषण की परंपरा ...*(व्यवधान)*...

MR. CHAIRMAN: Khargeji, one minute. ...*(Interruptions)*...

SHRI MALLIKARJUN KHARGE: No. I am not yielding, Sir. ...*(Interruptions)*...

MR. CHAIRMAN: No. ...*(Interruptions)*... You may not yield for them, yield for me.  
...*(Interruptions)*...

**श्री मल्लिकार्जुन खरगे:** मैं आपके लिए यील्ड होता हूँ, उनके लिए नहीं। ...*(व्यवधान)*...

MR. CHAIRMAN: Please take your seat. ...*(Interruptions)*... Take your seat. ...*(Interruptions)*... Hon. Members, the Leader of the Opposition has indicated a scenario, I appeal to him as ...*(Interruptions)*... I appeal to you that in this House, whatever is spoken, carries great weight. You know it more than I do. You have spoken something which has benumbed everyone. A message from here even if contradicted goes to the entire world. ...*(Interruptions)*... With your experience, I am sure, it will pain every heart. ...*(Interruptions)*...

DR. SYED NASEER HUSSAIN (Karnataka): Sir, let them release the list.

MR. CHAIRMAN: Can you go to that extent? ...*(Interruptions)*...

SHRI MALLIKARJUN KHARGE: Sir, whatever figures ...*(Interruptions)*...

MR. CHAIRMAN: You have used this word! ...*(Interruptions)*... I would appeal to you, as you are one of the senior-most leaders of the country, as President of the Congress Party, I can only appeal to your conscience ...*(Interruptions)*...

DR. SYED NASEER HUSSAIN: Sir, let them release the list. Appeal them to release the list. Please appeal the Government to release the list.

MR. CHAIRMAN: I am in great pain. ...*(Interruptions)*...

DR. SYED NASEER HUSSAIN: Sir, please appeal the Government to release the list. ...*(Interruptions)*...

MR. CHAIRMAN: It is not expected. ...*(Interruptions)*...

DR. SYED NASEER HUSSAIN: Sir, ask them to release the list. ...*(Interruptions)*...

MR. CHAIRMAN: It is not expected. ...*(Interruptions)*...

**डा. सैयद नासिर हुसैन:** Sir, ask them to release the list. ...*(Interruptions)*...

MR. CHAIRMAN: I would appeal to the leadership also. ...*(Interruptions)*... It sends a very bad signal. ...*(Interruptions)*... I do not know as to how to react to this. ...*(Interruptions)*... To assert everyone in this House, saying, thousands!

SHRI DIGVIJAYA SINGH (Madhya Pradesh): Sir, we appeal to your conscience also. We appeal to your conscience also.

**श्री मल्लिकार्जुन खरगे :** सर, एक मिनट सुनिए। ...*(व्यवधान)*...

MR. CHAIRMAN: Sir, I am sure, hon. Leader of the Opposition will give due consideration to my very fervent passionate appeal, coming as it does from you... ...*(Interruptions)*...

**श्री मल्लिकार्जुन खरगे:** सर, आप मेरी बात सुनिए तो सही।

MR. CHAIRMAN: Go ahead.

**श्री मल्लिकार्जुन खरगे:** सर, ...*(व्यवधान)*... लेकिन मैंने किसी को blame करने के अंदाज़ से नहीं बोला, पर वहाँ पर कितना नुकसान हुआ, कितने लोग मरे, आप कम से कम वह information दे दीजिए। ...*(व्यवधान)*... अगर मैं गलत हूँ, तो ठीक है, मैं आपसे माफी मांग लूंगा, लेकिन कितने लोग हैं, कितने लोगों की डेथ हुई है, कितने लोग मरे, कितने लोग अभी भी लापता हैं, इन्हें यह बताना चाहिए। ...*(व्यवधान)*...

MR. CHAIRMAN: This is a very sad moment. . . ...*(Interruptions)*...

**श्री मल्लिकार्जुन खरगे:** सर, छोड़ दीजिए। ...*(व्यवधान)*...

MR. CHAIRMAN: No; it is a very sad moment. ...*(Interruptions)*... I would expect you to withdraw this statement on your own. ...*(Interruptions)*... Withdraw this statement. ...*(Interruptions)*... It will help everyone. ...*(Interruptions)*... What message are we sending? ...*(Interruptions)*...

SHRI JAIRAM RAMESH: Sir, please allow him to speak.

MR. CHAIRMAN: It is very painful. ...*(Interruptions)*...

**श्री मल्लिकार्जुन खरगे:** आप बाद में बता दीजिए। ...**(व्यवधान)**...

MR. CHAIRMAN: I appeal to you. ...*(Interruptions)*... I appeal to your good sense. ...*(Interruptions)*... I would appeal to your conscience. ...*(Interruptions)*...

**श्री मल्लिकार्जुन खरगे:** माननीय राष्ट्रपति जी हमारी संसद का अभिमान हैं और हम सभी उनका सम्मान करते हैं। ...**(व्यवधान)**...

MR. CHAIRMAN: Please don't do it. ...*(Interruptions)*... Don't do it here. ...*(Interruptions)*... Please persuade him. ...*(Interruptions)*... This is never done.

**श्री मल्लिकार्जुन खरगे:** हम सभी उनका सम्मान करते हैं। ...**(व्यवधान)**...

MR. CHAIRMAN: This is never done. ...*(Interruptions)*...

**श्री मल्लिकार्जुन खरगे:** सरकार ने उनके मुँह से जो बातें कहलाई हैं, उनमें कुछ नई बातें नहीं हैं। मैंने पूरा अभिभाषण सुना है।

MR. CHAIRMAN: From this theatre, you are tarnishing everything that we have earned for thousands of years. ...*(Interruptions)*...

**श्री मल्लिकार्जुन खरगे:** सरकार की तरह, जिसने 11 सालों से पानी पर लकीर खींची है, यह अभिभाषण उसी कड़ी का हिस्सा है। इसमें कई विफलताओं को भी सफलता के रूप में बताया गया है। 'सबका साथ-सबका विकास' इस अभिभाषण में है और मैं इसमें से कम से कम यह बता सकता हूँ कि किसका साथ, किस-किस ने आपका साथ दिया और किन-किन का विश्वास आपने पाया। मैं आपसे इसका उत्तर चाहूँगा। आपकी तरफ से जब कभी भी इसका उत्तर दिया जाएगा — उत्तर कौन देंगे, यह अभी पता नहीं है, लेकिन उत्तर देने वाले कोई भी हों, वे इस मौके पर उत्तर देंगे। सर, बीजेपी सरकार बनी, तो दावा किया गया कि सबका साथ, सबका विकास होगा। एक साल बाद फिर शब्द जोड़े गए। उसमें और दो नए शब्द आ गए - सबका विश्वास और सबका प्रयास, तो उसमें चार शब्द जुड़ गए। पहले मैं सबका साथ, सबका विकास पर concentrate करूँगा। उसके बाद सबका विश्वास और सबका प्रयास पर बोलूँगा। फिर उसके बाद जय बापू, जय भीम, जय संविधान पर बोलूँगा। बस मुझे इतना ही कहना है। इसके लिए तो आप मुझे इजाजत देंगे या मेरी बात सुनेंगे।

सर, उन्होंने जितने भी वायदे किए, वे सब खोखले निकले। मुझे यह देखकर ताज्जुब हुआ कि उन्होंने किन प्रपोजर और सेकेंडर को यहां पर कहने के लिए मौका दिया। ठीक है, आप किसी को भी मौका दे सकते हैं, लेकिन उनकी पार्टी से कोई भी नहीं है, उन दोनों को उन्होंने बोलने के

लिए अभी मौका दिया। यह अच्छी बात है कि जो नए लोग आते हैं, उनको बोलने के लिए मौका दिया गया। ...**(व्यवधान)**... तो जो बाहर से आए हैं, मैं उनके लिए धन्यवाद करता हूँ। ...**(व्यवधान)**...

MR. CHAIRMAN: One minute. ...*(Interruptions)*... When the Leader of the Opposition is speaking, only if he yields, someone can speak; that will be from this side also and that side too. If any Member feels hurt, he can take recourse to rules. You can take recourse to rules. ...*(Interruptions)*...

**श्री मल्लिकार्जुन खरगे:** देश का किसान और बेरोजगार आत्महत्या करने पर मजबूर है। बेरोजगारी ने सारी सीमाएं तोड़ दी हैं। महंगाई ने आम आदमी की कमर तोड़ दी है और गांव देहात के लोगों की हालत तो बदतर हो गई है। इस सरकार ने चंद अमीरों के विकास की गारंटी दी है। मैंने इसीलिए सबका साथ, सबका विकास के संबंध में कहा है। इस सरकार ने चंद अमीरों के विकास की गारंटी दी है और इसलिए आम जनता के दुख और मुसीबत लगातार बढ़ रहे हैं। अगर आप देश के हित में कुछ बातें बोलते हो, तो मैं समझता हूँ कि आप सबके लिए कहते हो और सबका विकास चाहते हो, सिर्फ अडाणी, अंबानी और किन्हीं दोस्तों का ही विकास नहीं। गरीब, जो जमीन पर है खेत मजदूर है, किसान तो ऊपर है, लेकिन इसमें किसान भी हैं - इन लोगों के हित में सोचने के बारे में छोड़कर सुबह से शाम तक यही बातें बोलते रहते हैं कि यह पोर्ट इनको दिया, ये एयरपोर्ट इनको दिया, यह रास्ता इनको दिया। यह उन्हीं का विकास हो रहा है। गरीबों का कोई विकास नहीं हो रहा है। गरीब मर रहे हैं, इंफ्लेशन में मर रहे हैं। यहां अनएंप्लॉयमेंट है। आपको इसकी कोई चिंता नहीं है। क्या मैं आपको इनके आंकड़े दूँ? मैं इनके आंकड़े दे देता हूँ। अमृत काल - मैं तो समझता हूँ कि यह अमृत काल है या विष काल? कितने किसान सुसाइड कर रहे हैं? ...**(व्यवधान)**... इन 10 सालों में एक लाख किसानों ने सुसाइड किया है और आप सबका विकास बोल रहे हैं! ...**(व्यवधान)**... किसानों का तो कोई विकास नहीं हुआ है। किसान के लिए कोई एमएसपी नहीं है। ...**(व्यवधान)**... किसान के लिए डबल आमदनी करने का वायदा किया, लेकिन ऐसा कुछ भी नहीं है। ...**(व्यवधान)**... देखिए, ग्रोथ नहीं, जॉब्स भी नहीं और आज जो हो रहा है, सिर्फ बेकारी बढ़ रही है।

सर, 2013 में मोदी जी गुजरात के चीफ मिनिस्टर थे, उस समय यहाँ पर यूपीए सरकार थी, तब उन्होंने क्या कहा था। कोई छेड़छाड़ नहीं, मैं उन्हीं के शब्दों में कह रहा हूँ - "रुपया अस्पताल में है"। जब डॉलर के मुकाबले में रुपए की कीमत गिर रही थी, उस वक्त यह करीब 60 रुपए पर थी, उस वक्त मोदी जी ने क्या कहा था, मोदी जी ने कहा था, "रुपया अस्पताल में है"। ...**(व्यवधान)**... मैं तेरे बाप का भी साथी था, तुम क्या बात करते हो। मैं उसको लेकर घूमा। ...**(व्यवधान)**... चुप बैठ। ...**(व्यवधान)**... चुपा चुप बैठ। ...**(व्यवधान)**...

MR. CHAIRMAN: Hon. Members,... ...*(Interruptions)*... Neeraj Shekharji, please. ...*(Interruptions)*... Please persuade Neeraj Shekharji. ...*(Interruptions)*... Piyush

Goyalji, please persuade him. ...(*Interruptions*)... Pramod Tiwariji, one minute. ...(*Interruptions*)... Please take your seat. ...(*Interruptions*)... I am intervening. Please take your seat. ...(*Interruptions*)... One minute, please. ...(*Interruptions*)... Pramodji, Neeraj Shekharji, please,... ...(*Interruptions*)... Pramodji, former Prime Minister, Chandra Shekharji happens to be one of the tallest leaders this country has ever seen. The respect for Chandra Shekharji in the country is immeasurable. ...(*Interruptions*)... I would urge all sides... ...(*Interruptions*)... It is second time... ...(*Interruptions*)... Please listen to me. ...(*Interruptions*)... Hon. Leader of the Opposition, it is second time that I am intervening. First was tarnishing image of the country by using a figure of thousands and now, Chandra Shekharji's name is dragged. I am sure, there are two things. ...(*Interruptions*)... One, we should have the highest respect for people who are not in the world at the moment. Second, we have former Prime Minister. ...(*Interruptions*)... He was one of the tallest leaders. Please withdraw these observations. ...(*Interruptions*)... You are a senior Member. I urge you to withdraw those observations. ...(*Interruptions*)...

**श्री मल्लिकार्जुन खरगे:** सर, एक मिनट। ...(*व्यवधान*)... सर, आप सुनिए। देखिए, मैं उनको कभी भी मिलता हूँ, तो बड़े आदर के साथ मिलता हूँ। ...(*व्यवधान*)...

**श्री नीरज शेखर:** मैं हमेशा आदर के साथ मिलता हूँ।

MR. CHAIRMAN: I am sure, nobody in the House... ...(*Interruptions*)... Let me... ...(*Interruptions*)...

**श्री मल्लिकार्जुन खरगे:** देखिए, सर, वे हमारे सीनियर लीडर थे, हम दोनों को साथ में गुलबर्गा में यह कह कर कि हमने सेक्शन 144 को वॉयलेट किया है, अरेस्ट करके जेल में डाला गया था।

MR. CHAIRMAN: Withdraw that observation. ...(*Interruptions*)... I appeal to you. ...(*Interruptions*)...

**श्री मल्लिकार्जुन खरगे:** तब, कृष्णकांत, मोहन धारिया, चंद्रशेखर, ये सभी लोग थे। इसीलिए मैंने बोला कि आपके पिताजी हमारे साथी हैं। हमने ऐसा कहा, तो आप एकदम उठे। ...(*व्यवधान*)...

MR. CHAIRMAN: The world knows the power of Chandra Shekharji. The entire nation recognizes his contributions. ...(*Interruptions*)... He was one of the tallest leaders.

...(Interruptions)... We must have highest respect for one of the tallest leaders in the country.

SHRI MALLIKARJUN KHARGE: I have great respect for him and he was with us in the movement. ...(Interruptions)...

MR. CHAIRMAN: I think you should appreciate. ...(Interruptions)...

**श्री मल्लिकार्जुन खरगे:** जब Ten-Point Program चल रहा था, तो वे हमारे साथ थे। वे सारे देश में घूमे और अपनी बात बतायी।

**श्री सभापति:** सर, आप बहुत सीनियर नेता हैं। वे आपके साथ नहीं थे, आप उनके साथ थे। ...(व्यवधान)... He was such a tall leader.

**श्री मल्लिकार्जुन खरगे:** सर, वे लोग हमारे साथी थे। ...(व्यवधान)...

MR. CHAIRMAN: Sir, I appeal to your good sense, being a very senior person, your observations... ...(Interruptions)...

**श्री मल्लिकार्जुन खरगे:** सर, 2013 में मोदी जी सीएम थे। ...(व्यवधान)... यहाँ UPA की सरकार थी। ...(व्यवधान)...

MR. CHAIRMAN: You are saying “Apke Baap”, can we certify this expression? You are telling another hon. Member “Apke Baap.” We have to have respect towards Chandra Shekharji. Sir, we have to have respect for all our former Prime Ministers. Please withdraw. Bring down the temperature; please withdraw. ...(Interruptions)...

**श्री मल्लिकार्जुन खरगे:** सर, आज रुपया अस्पताल में है, ICU में पड़ा है। उस समय कहाँ था? नेपाल, पाकिस्तान, बंगलादेश, श्रीलंका की करेंसी नहीं गिरती, परन्तु हिन्दुस्तान का रुपया पतला हो जाता है। यह किसने कहा - मोदी साहब ने कहा। अब तो वह ventilator पर है। ...(व्यवधान)... अब तो रुपया 87 तक गिरा है, लेकिन फिर भी यहाँ तारीफ हो रही है, सब तालियाँ बजा रहे हैं। बातें बहुत बनाते हैं। आप पहले की स्थिति भी देखिए कि आपने क्या कहा। आज जो आप कह रहे हैं, तो उसकी भी तुलना कीजिए। आप बार-बार किसी की insult करने के लिए ये बातें कहते हैं, तो चेरमैन साहब, यह ठीक नहीं है। इसीलिए मैं आपसे रिक्वेस्ट करता हूँ कि जब कभी भी मैं बात करता हूँ, मैं जिनसे मिला हूँ, जिनसे मेरा वाद-विवाद हुआ है, मैं ऐसे लोगों की बात करता हूँ, किसी का अपमान करना मेरी आदत नहीं है।

सर, इसे तो ventilator पर रखा है। मनमोहन सिंह जी के जमाने में, उनके प्रधान मंत्रित्व काल में भारत की GDP growth 7.8 थी, जबकि बीजेपी के राज में यह आंकड़ा 5.8 तक गिर गया है, लेकिन ये इसे मानते नहीं हैं। ये हमेशा जो पहले अपनी बात बोलते हैं, उसी पर वे खड़े होते हैं। ठीक है, उनको हक है, उनको खड़ा होने दीजिए, लेकिन जब तक आपकी growth नहीं होगी, तब तक आप employment कैसे create करेंगे? जब आपकी economic growth नहीं है - यहाँ पर जितनी भी बातें रखी गई हैं, मैं बजट पर नहीं बोल रहा हूँ, जो सिर्फ राष्ट्रपति जी के अभिभाषण में लिखा है, वही मैं बोल रहा हूँ। Employment के बारे में और शिक्षा के बारे में जो सारी चीजें बोली गईं, मैं वह कह रहा हूँ।

सर, यह बात तो एक तरफ है और 11 सालों में इन्होंने पहले तो डा. मनमोहन सिंह जी का इतना अपमान किया। किसी ने कहा कि वे रेनकोट डाल कर नहाते हैं; किसी ने कहा कि ये चुप्पी साधते हैं, बात ही नहीं करते हैं, गूंगे हैं; किसी ने यह भी कहा कि बड़े-बड़े लोग उधर से आए तो क्या कहा कि मनमोहन सिंह जी को खुद हुकूमत चलानी नहीं आती, कोई और लोग चला रहे हैं। ऐसी-ऐसी अपमानजनक बातें कीं, लेकिन मनमोहन सिंह जी ने सहन किया और देश की भलाई के लिए तथा सब की भलाई के लिए उन्होंने मौन नहीं तोड़ा। कभी उनको मौनी बाबा बोला। ...**(व्यवधान)**... उनको कभी मौनी बाबा बोला। तो यह आदत, अपमान करने की आदत इन लोगों को है, लेकिन हम अपमान सहने वाले लोग हैं।

3.00 P.M.

मनमोहन सिंह जी ने जो काम किए, वह खामोशी से किए, बक-बक करके नहीं किए। वे जो भी किए हैं, जैसा कि मैं हमेशा बोलता हूँ कि हमारे जयराम जी कभी गुस्सा में आ जाते हैं, मैं उनको बोलता हूँ कि ये दूसरे लोगों का....

**श्री सभापति:** आपने यह बात बहुत सही कही है कि जयराम जी गुस्से में होते हैं। आपने यह बहुत सही बात कही है।

**श्री मल्लिकार्जुन खरगे:** मैंने यह बात आपकी तरफ से भी बोला, क्योंकि आप हमारे में ही आते हैं, शूद्रों में। आप उधर नहीं जा सकते हैं। इसलिए मैंने उनको बोला कि अपना सौ बकना, यह ब्राह्मण का एक लिखना बराबर है। यह आपको मानना पड़ता है, क्योंकि आप हमारे category में आते हैं। आपको मनुस्मृति में कोई सहूलियत नहीं दी गई है, सिर्फ उधर के लोगों को सहूलियत दी गई है। सर, क्या आपने इसको पढ़ा है?

**श्री सभापति:** क्या?

**श्री मल्लिकार्जुन खरगे:** सर, मैंने मनुस्मृति में ये चार-पाँच बिन्दु चिन्हित किये हैं, यह मैं आपको दे देता हूँ। ...**(व्यवधान)**... सर, मैं एक शेर पढ़ना चाहता हूँ :-

*'जमाना जानता है किसका दामन चाक कितना है,  
तेरे बदनाम करने से कोई बदनाम क्या होगा,  
तुम्हारे चाहने वाले मुबारक हो तुम्हें,  
लेकिन जो हमने कर दिया, तो तुमसे काम क्या होगा।'*

मनमोहन सिंह जी ने जो काम किया, वह काम आपके हाथ से नहीं होता, लेकिन आप उनको बदनाम करने की कोशिश करते रहे, उनके बारे में बहुत-सी बातें बोलते रहे। ...**(व्यवधान)**... यह हो गया आपका 'सबका साथ, सबका विकास' का मॉडल। यह तो विनाशकारी है। नोटबंदी का हो या खराब तरीके से जीएसटी लागू करने का हो या कोविड-19 महामारी का मिसमैनेजमेंट हो, जिसमें देश को तबाही के मुँह में खड़ा कर दिया गया। ऐसी चीजें हो गई हैं, उनको आप मान लीजिए। आप एक तरफ लोगों को इतना <sup>‡</sup> देते हैं और दूसरी तरफ अपनी वाहवाही कर लेते हैं।

सर, हमारे देश में इतने पढ़े-लिखे नौजवान साथी हैं, आज वे सब बेकार हैं, unemployed हैं। उनको नौकरी नहीं मिल रही है। मैं सरकार से यह पूछना चाहता हूँ कि सरकारी नौकरियों में अभी भी कुल 35 से 40 लाख वैकेंसीज़ खाली हैं, उन वैकेंसीज़ को क्यों नहीं भरा जा रहा है? ...**(व्यवधान)**... अगर सबका विकास करना है, तो ये जो 35 से 40 लाख वैकेंसीज़ हैं, उनको भरा जाए। ये वैकेंसीज़ रेलवे, पोस्ट, स्कूल आदि में हैं। शेड्यूल्ड कास्ट के बच्चों का recruitment न हो, इसीलिए आप ये recruitment नहीं कर रहे हैं, वैकेंसीज़ नहीं भर रहे हैं। आपने तो बहुत बोला कि हम हर साल 2 करोड़ नौकरी देंगे। अब तक तो आपको 22 करोड़ लोगों को नौकरी देना चाहिए था, लेकिन वह कहाँ है? अगर मैं कहूँगा कि यह असत्य है, तो आप एकदम उठते हैं, लेकिन यह तो सत्य है न? ...**(व्यवधान)**...

सर, इन्होंने पिछले बजट में भी कहा था कि 500 अच्छी कंपनियों में हमारे युवाओं को stipend देकर भेजेंगे और वहाँ पर उनको नौकरी दिलाएँगे। दूसरा, ये खेती को हमेशा इंजन नंबर वन बोलते हैं। ये मेरे नहीं, मोदी साहब के वर्ड्स हैं। लेकिन, इस बजट में इंजन नंबर वन को इन्होंने क्या दिया, किसान को कितना दिया? आज वे जो डिमांड कर रहे हैं, क्या वह उनको मिला? साहब, आप असत्य वायदे मत करो। आप कम वायदे करो, लेकिन ज्यादा इम्प्लिमेंट करो। वह छोड़कर आप वोटर्स के वोट खींचने के लिए -- अलग करने की वह तकरीर कहाँ गई? साहब, तकरीरों से पेट नहीं भरता या डुबकी मारने से भी पेट नहीं भरता, बल्कि पेट राशन से भरता है।

सर, मैं आपको एक उदाहरण देता हूँ। एक बार महात्मा बुद्ध ने उपवास किया। उन्होंने गया में बहुत दिनों तक उपवास किया। उस उपवास के बाद उनको लगा कि उसका कोई प्रयोजन नहीं है। आखिर में, वे बहुत ज्यादा जीर्ण हो गए। तब सुजाता नामक महिला ने उनको खाने के लिए खीर लाकर दी। एक बार, दो बार तो उन्होंने उसे नकारा, लेकिन तीसरी बार उन्होंने उसको स्वीकार कर लिया। उसको स्वीकार करने के बाद वे थोड़ा सुधर गए। सुधर जाने के बाद उन्होंने कहा कि मनुष्य के जीने के लिए अन्न आवश्यक है और जब वह अन्न खाता है, तभी उसके शरीर

<sup>‡</sup> Expunged as ordered by the Chair.

के पूरे पार्ट्स काम करते हैं। उन्होंने तब से अन्न स्वीकार करना शुरू किया और लोगों को बोलने लगे कि जो सत्य है, उसी को आप स्वीकार करो, जो असत्य बातें हैं, जो अंधश्रद्धा है, इसको आप छोड़ो। अन्न खाने से आदमी के शरीर को प्रोत्साहन मिलता है, प्रोटीन मिलता है। उस एक्सपेरिमेंट को करने और फिर लोगों को बताने के बाद उनके सभी फॉलोअर्स ने उनकी इस बात को मानना शुरू किया।

सर, मैं यह इसलिए कह रहा हूँ कि पेट के लिए खाना देना जरूरी है। मैंने जब एक लाख की बात की कि 10 साल में इतने बढ़ गए, तो ये मेरे आंकड़े नहीं हैं, बल्कि ये एनसीआरबी के आंकड़े हैं। 10 सालों में, यानी 2014 से लेकर अब तक 1 लाख से ज्यादा किसानों ने आत्महत्याएं कर ली हैं। साहब, इसका जिम्मेदार कौन है? क्या उनका विकास मरने के बाद होता? क्रेडिट लिमिट बढ़ाने से क्या होगा, कर्जा बढ़ जाएगा, फिर आपकी ओर से उनको क्या मदद दी जाएगी? आपकी सब्सिडी कहाँ है, आपकी एमएसपी कहाँ है, फर्टिलाइजर सब्सिडी को ज्यादा करने की बात कहाँ है, उनकी इक्यूपमेंट्स की खरीद पर छूट देने की आपकी बात कहाँ है? आप उनके ऊपर गब्बर सिंह टैक्स भी लगाते हैं और दूसरी तरफ कहते हैं कि मैं किसान का बहुत बड़ा साथी हूँ। साहब, वे किसान का दुःख-दर्द नहीं समझते हैं। सर, जो आप समझते हैं, वह मोदी साहब नहीं समझते हैं। आप किसान फैमिली से आए हैं, आपको उनका दुःख और दर्द मालूम है। हल कैसे पकड़ा जाता है, किस वक्त खुरपी का प्रयोग करना है, कब बीज बोना है, कम से कम ये आप जानते हैं। देखिए, चाहे ये हल नहीं भी पकड़े हैं, लेकिन इन्होंने हल पकड़ने वालों के साथ रहकर उसे नजदीक से देखा है। इन्होंने अपना काम तो किया है! औरतें खुरपी से जो खरपतवार निकालती हैं, उसे भी इन्होंने देखा है, लेकिन उन्होंने तो कुछ भी नहीं देखा है। रेल के डिब्बे में चाय कैसे दी जाती है, उन्होंने अलबत्ता वह देखा है।

**वाणिज्य और उद्योग मंत्री (श्री पीयूष गोयल):** सर, अगर इस तरह की बात ...(व्यवधान)...

**श्री मल्लिकार्जुन खरगे:** सर, MSME sector का इंजन नम्बर दो ...(व्यवधान)... यह क्या है, क्या यह भी बैकबोन है? MSME sector second backbone, लेकिन इसकी हालत क्या हो गई — चार महीने में 12 हजार MSMEs बंद हुए हैं। ये आपके ही आंकड़े हैं, मेरे नहीं हैं। हमने इन्हें लिया है।

**श्री पीयूष गोयल:** किससे लिया है?

**श्री मल्लिकार्जुन खरगे:** सीएमआई से।

**श्री पीयूष गोयल:** सीएमआई सरकारी नहीं है। ...(व्यवधान)...

**श्री मल्लिकार्जुन खरगे:** ठीक है। आपकी दृष्टि से नहीं है, मेरी दृष्टि से है। ठीक है, आप बोल लीजिए। ...(व्यवधान)...

**श्री शक्तिसिंह गोहिल:** सर, यह क्या तरीका है। वे बार-बार डिस्टर्ब करते हैं, हम भी उन्हें बोलने नहीं देंगे।

**श्री मल्लिकार्जुन खरगे:** सर, अगर असत्य है, तो आप बोलिए। यह सबको मालूम है कि MSME बहुत बंद हो गए, लेकिन सरकार मानती नहीं है। दूसरी तरफ पब्लिक सेक्टर्स, रेल, एयरपोर्ट्स, पब्लिक रिसोर्सेज आदि अदाणी को सौंप रहे हैं, एक आदमी को दे रहे हैं। क्या दूसरे industrialists नहीं हैं? आप level playing ground पर आइए। आप लोग ऐसा करते हैं कि उनके मुताबिक रूल्स बनाकर advertisement निकालते हैं, ताकि उनको ही मिले। हम क्या करें? इसमें उन्होंने सबसे कम किया है या सबसे ज्यादा है, तो सबसे ज्यादा उनको देना पड़ेगा। ये सारी चीजें एक व्यक्ति को, अदाणी जैसे पूंजीपति को दीं...(व्यवधान)...

**डा. सैयद नासिर हुसैन:** सर, यह क्या तरीका है, हम भी disturb करेंगे। जब इनके लीडर्स बोलेंगे, तब हम भी disturb करेंगे, उन्हें बात नहीं करने देंगे। सर, क्या तरीका है कि हर दो-दो मिनट पर खड़े हो जाते हैं।

**श्री मल्लिकार्जुन खरगे:** सर, मैं पब्लिक सेक्टर के फेवर में हूँ और रहूँगा। गरीबों के लिए मदद करने का एक ही तरीका है, जो पंडित जवाहरलाल नेहरू जी ने निकाला था। सर, मैं एक छोटी सी बात करता हूँ, जो गोपाल दास नीरज जी ने कही थी। उन्होंने कहा था:-

“औरों के घर की धूप उसे क्यूँ पसंद हो,  
बेची हो जिसने रौशनी अपने मकान की।  
औरों के घर की धूप उसे क्यूँ पसंद हो,  
बेची हो जिसने रौशनी अपने मकान की।”

**श्री सभापति :** यह कब कहा था, कौन से कालखंड में कहा था।...(व्यवधान)...

**श्री मल्लिकार्जुन खरगे :** यह गोपालदास नीरज ने कहा था।...(व्यवधान)...

MR. CHAIRMAN: Digvijaya Singhji, if the Chair speaks, please have some respect. ...*(Interruptions)*... I am only trying to find out from the Leader of the Opposition during which period यह कहा गया था।

**श्री मल्लिकार्जुन खरगे:** यह कहा था।

MR. CHAIRMAN: He is responding. ...*(Interruptions)*...

SHRI DIGVIJAYA SINGH: Sir, let him speak. ...*(Interruptions)*...

**श्री प्रमोद तिवारी :** यह आज की सरकार पर सटीक बैठता है।

**श्री सभापति:** यह कब कहा गया था?

**श्री मल्लिकार्जुन खरगे:** जो पब्लिक सेक्टर को खत्म कर रहे हैं, उनके लिए गोपाल दास नीरज ने यह कहा था?

**श्री सभापति:** यह कब कहा था, कौन से साल में कहा था?

**श्री मल्लिकार्जुन खरगे:** कब कहा था, क्या उसमें तारीख होना है? उसमें तारीख थोड़े ही होती है।

MR. CHAIRMAN: In which year has it been said? यह कब कहा गया है?

**श्री मल्लिकार्जुन खरगे:** अगर वह चाहिए, तो मैं आपको किताब भेजूंगा।

**श्री सभापति:** किताब की बात नहीं है।

**श्री मल्लिकार्जुन खरगे:** मैं आपको किताब भेजूंगा। लेकिन इन बातों पर ...*(व्यवधान)*...

MR. CHAIRMAN: Shrimati Jaya Amitabh Bachchan, please take your seat. ...*(Interruptions)*...

**श्री मल्लिकार्जुन खरगे:** सर, आप मेरी बात सुनिए। ...*(व्यवधान)*... जब किरण जी ने शेरो-शायरी की, तब आपने उनसे डेट के बारे में नहीं पूछा।

MR. CHAIRMAN: I would appeal, Sir ...*(Interruptions)*... I have said on a number of occasions ...*(Interruptions)*...

**श्री मल्लिकार्जुन खरगे:** लेकिन इन बातों पर चर्चा जरूर हो। ...*(व्यवधान)*...

MR. CHAIRMAN: One minute, Sir. I have appealed to everyone on a number of occasions. ...*(Interruptions)*...

SHRI SHAKTISINH GOHIL: Sir, the time should be paused. ...*(Interruptions)*...

MR. CHAIRMAN: Hon. Members, I have appealed... ...*(Interruptions)*...

**श्री मल्लिकार्जुन खरगे:** सर, मैं आज की सरकार के ऊपर बोल रहा हूँ। उनसे संबंधित यह बात है और यह मेरा नहीं है, बल्कि किसी शायर ने यह लिखा है। मैंने आपके सामने पेश किया। आप स्वीकार करें या रिजेक्ट करें, लेकिन आपके खिलाफ हमारी यह आवाज रहेगी।

**श्री सभापति :** खरगे जी, शायर ने कब कहा, शायर का दिमाग कब घूमा, शायर का दिल कब पसीजा, उसके बारे में तो बताइए? वह तो बताइए।

**श्री मल्लिकार्जुन खरगे:** सर, मेरा टाइम खत्म हो रहा है। ...*(व्यवधान)*... अल्पसंख्यकों का उत्पीड़न ...*(व्यवधान)*... मोदी जी की चुप्पी ने बीजेपी के चंद लोगों को नफरत फैलाने की छूट दे दी है। ...*(व्यवधान)*... उनके ऊपर कोई कार्रवाई नहीं हो रही है।

**श्री सभापति:** प्रमोद जी अपने लोगों को कुछ तो राय दीजिए। चेयर के लिए किस भाषा का उपयोग करते हैं। यह कोई तरीका नहीं है। यदि किसी के मन में भ्रम है कि चेयर दबाव में आ जाएगी और कुछ भी बोल देंगे, that is not acceptable. ...*(Interruptions)*... No, I will not withstand it. You people have got into a habit and the leadership is overlooking it. ...*(Interruptions)*... The leadership of the Party is overlooking such kind of a conduct.

**श्री मल्लिकार्जुन खरगे:** सर, आप सुनिए।...*(व्यवधान)*...

MR. CHAIRMAN: You have to have some respect for the Chair. ...*(Interruptions)*.... Anything and everything! ...*(Interruptions)*... It is my duty as Chairman to ensure that allegations like these are not made. You have gone to the extent of saying, thousands of ...*(Interruptions)*... including about Chandrasekharji. ...*(Interruptions)*...

**श्री मल्लिकार्जुन खरगे:** वह सरकार के खिलाफ है, आपके खिलाफ नहीं है। ...*(व्यवधान)*... अगर आप नहीं मान रहे हैं, तो आपकी मर्जी है।

MR. CHAIRMAN: I have to protect everybody. I have to protect the reputation particularly of those who are not with us ...*(Interruptions)*...

**श्री मल्लिकार्जुन खरगे:** अल्पसंख्यकों का उत्पीड़न, मोदी जी ने बीजेपी के चंद लोगों को नफरत फैलाने की छूट दे दी है। ...**(व्यवधान)**...

MR. CHAIRMAN: All of you will have to be ...**(Interruptions)**... You can take recourse to any mechanism you like.

**श्री मल्लिकार्जुन खरगे:** कोई कार्रवाई नहीं होती है। मणिपुर, आपका सबका साथ मॉडल का सबसे बड़ा उदाहरण है। ...**(व्यवधान)**...

MR. CHAIRMAN: I will not permit such kind of discussion.. ...**(Interruptions)**... No, I will not permit.

**श्री मल्लिकार्जुन खरगे:** वहां हालत नाजुक बनी हुई है। ...**(व्यवधान)**... 2023 में उत्तर-पूर्व में 243 हिंसक घटनाएं घटी हैं, उसमें 187 सिर्फ मणिपुर में घटीं। पिछले साल 258 मौतें हो चुकी हैं, लेकिन मोदी जी के पास वहां जाने की हिम्मत नहीं है और वे जाना नहीं चाहते हैं। वे देश की बात करते हैं, वहां जाकर उस झगड़े को मिटाइए। आप हमें कहते हैं कि देश में शांति रखिए। सभी लोग शांत हैं, लेकिन आप क्यों नहीं जा रहे हैं, यह क्वेश्चन है। राहुल जी वहां जा सकते हैं, लेकिन आप नहीं जा सकते हैं। दूसरे लोग जा सकते हैं। वहां से हम भारत जोड़ो यात्रा निकाल सकते हैं, लेकिन वहां पर जाकर अटेंड भी नहीं कर सकते हैं। सर, मैं अगर कहूंगा, तो फिर आप गुस्सा होंगे। उनको डर है। मैं डरपोक नहीं कहता हूँ, लेकिन वे डर रहे हैं। डर हमेशा आदमी को कमजोर बनाता है। सर, अगर आपको मौका मिले, तो आप एडवाइज़ दें कि वे एक बार वहां पर जाएं।

**श्री सभापति:** मैं आपको एडवाइज़ दे रहा हूँ, लेकिन आप मेरी एडवाइज़ नहीं मान रहे हैं। आज आपने क्या-क्या कह दिया, आप रात को सोने से पहले चिंतन जरूर करना।

**श्री मल्लिकार्जुन खरगे:** सर, मैंने क्या कहा, मैं आपको उस भाषण की पूरी कॉपी निकालकर देता हूँ। आप उसको निकालकर पूरा देख लीजिए। अगर कोई गलत बात है, तो और बात है। सर, एस.सी./एस.टी., सबका विकास, सबका प्रयास यह है, लेकिन अब वह सबका साथ, सबका विकास हो गया है। सर, यह है सबका विश्वास, सबका प्रयास! क्या प्रयास है? एस.सी./एस.टी./ओबीसी तो बरबाद हो गए, उनके शिक्षण की कोई ठीक व्यवस्था नहीं हो रही है। आज जहाँ एस.सी. के खिलाफ 13 परसेंट अपराध बढ़े हैं, एस.टी. के खिलाफ 14 परसेंट अपराध बढ़े हैं, वहीं कंविक्शन रेट 7 परसेंट कम हो गया है। यह क्या दर्शाता है? यह इस बात को दर्शाता है कि गवर्नेंस की कमी है। गवर्नेंस करने वाले यदि ठीक ढंग से काम नहीं करेंगे, तो बहुत मुश्किल होगी एवं लोग और मारेंगे। वे लोग मर जाएंगे, पिटेंगे, सब कुछ होगा। मैं ज्यादा नहीं कहना चाहता हूँ, लेकिन इसके बारे में तीन उदाहरण देता हूँ। पहला उदाहरण तो यह है कि परसों ही अयोध्या में एक घटना हुई है। भागवत कथा सुनने गई दलित बेटे के साथ जिस तरह की दरिंदगी

हुई है, उससे आज पूरा देश शर्मसार है। सर, मैं आपको दिखाना चाहता हूँ कि उनकी आँख निकाल दी गई, पैर तोड़ दिए और रेप करने के बाद उनका मर्डर भी किया गया। आपने इसको पढ़ा होगा, आपके पास यह मसला आया होगा, लेकिन फिर भी सरकार क्यों चुप है? एक छोटी-सी घटना हो जाती है, तो इतने सारे स्टेटमेंट्स हमारे खिलाफ, दूसरों के खिलाफ आते हैं, लेकिन आप अब क्यों चुप बैठे हैं? इस अयोध्या रेप कांड में युवती की मौत अत्यधिक खून बहने से हुई थी। दुष्कर्म के मामले में पुलिस ने चुप्पी साधी हुई है। यह है यूपी की गवर्नमेंट और यूपी, लेकिन यूपी गवर्नमेंट की आप तारीफ मत कीजिए। तारीफ करने से ऐसे खून खराबे और ज्यादा होंगे। वहाँ के चीफ मिनिस्टर बोलेंगे कि देखिए, मुझे वाइस प्रेसिडेंट से सर्टिफिकेट मिला है। वे सर्टिफिकेट लेकर घूमेंगे, इसलिए कृपा करके ऐसे लोगों को आप छोड़ दीजिए। ...**(व्यवधान)**...

महोदय, दूसरी बात, जो मैं कहना चाहता हूँ, वह यह है कि 22 जनवरी, 2025 की जो खबर है, वह यह है कि दलित बैंक कर्मचारी की बारात में बारातियों से ज्यादा पुलिस थी। आपने पढ़ा होगा। ड्रोन की निगरानी में उसकी शादी होती है, बारात निकलती है और वह घोड़ी पर चढ़ता है। एक दलित आदमी अपनी शादी भी दूसरों के जैसे नहीं कर सकता है, वह घोड़े पर नहीं बैठ सकता है, उसकी बारात नहीं निकल सकती है। उसके लिए जितने बाराती थे, उतनी ही पुलिस थी और ऊपर से ड्रोन! यह हालत है, यह है सबका प्रयास! ...**(व्यवधान)**... मैं यह इसलिए बोल रहा हूँ, क्योंकि मैं आपको यह दूंगा, एनेक्सचर टू ये सभी बातें मेरे पास हैं। आप दैनिक भास्कर की खबर देखिए। आप बहुत पढ़ते हैं।

**श्री सभापति:** ये अखबार की बातें हैं।

**श्री मल्लिकार्जुन खरगे:** क्या अखबार में असत्य है? अगर असत्य है, तो मैं छोड़ देता हूँ, लेकिन यह हकीकत है, यह सभी में आया है। आप इंटेलिजेंस से पूछ लीजिए। यदि आपको मुझ पर भरोसा नहीं है, तो आप इंटेलिजेंस से पूछ लीजिए। यह दूसरी घटना थी, मैं आपको ताज़ी घटना दे रहा हूँ, पुरानी नहीं दे रहा हूँ।

महोदय, तीसरी घटना यह है कि श्री मनोज कुमार, जो बिहार के सासाराम से एक सांसद हैं, उन पर जानलेवा हमला हुआ। वे सासाराम की रिजर्व सीट से चुनकर आए हैं। अगर एक सांसद का यह हाल है, तो आप सोचिए कि किस ढंग से यहां पर सियासत हो रही है और यह चल रहा है। मैं आपसे यह कहना चाहूंगा कि क्या यही सबका विश्वास है, क्या यही सबका प्रयास है? यह तो ऐसा प्रयास हो रहा है, दलितों को खत्म करने का प्रयास हो रहा है, महिलाओं का रेप कर रहे हैं और आप बोल रहे हैं कि पेपर में आया है। अगर पेपर में आई सभी बात असत्य है, तो कोई भी पेपर मत पढ़िए। हम जो पढ़ते हैं, अगर उसमें सत्यता है, तो हम फोन करके वहां के अध्यक्ष को पूछते हैं, वहां के डीसीसी प्रेसिडेंट को पूछते हैं और दूसरे कार्यकर्ताओं को भी पूछते हैं। उनसे पूछने के बाद – साहब, आप जो ऑथेंटिसिटी देने के लिए कहते हैं, वह मिलने के बाद ही मैं बोलता हूँ, नहीं तो नहीं बोलता हूँ।

सर, दूसरी बात यह है कि आरटीआई से मिली सूचना यह बताती है कि IITs, IIMs में 80 परसेंट से ज्यादा और कुछ जगह पर 90 परसेंट तक फैकल्टी जनरल कैटेगरी से है। वहां कोई

रिजर्व्ड कैंडिडेट नहीं है, बैकवर्ड कैंडिडेट नहीं है। वहां 80-90 परसेंट सिर्फ जनरल कैंडिडेट्स हैं। मैं तो यह राइट टू इन्फॉर्मेशन के संदर्भ से बात कर रहा हूँ। आप ऑथेंटिसिटी के बारे में पूछते हैं, इसके लिए मैंने कहा...

**श्री सभापति :** मैं आपके भाषण के बाद डायरेक्शन दूंगा। आप कन्टिन्यू कीजिए।

**श्री मल्लिकार्जुन खरगे:** सर, एससी, एसटी, ओबीसी को उच्च शिक्षा और नौकरियों के संवैधानिक अधिकारों से वंचित किया जा रहा है। यह पूरी <sup>‡</sup> है और इन लोगों को अंधेरे में रखना, उच्च शिक्षण से अलग करना, यह आज के बीजेपी सरकार में हो रहा है। मैं दावे से कहूंगा कि ये लोग इनको खत्म करना चाहते हैं, शिक्षा से वंचित करना चाहते हैं और जो मनु ने लिखा, उसको वे लोग पूफ कर रहे हैं।

सर, Central Universities, IITs, IIMs, IIITs ये सब इसी तरह से चल रहे हैं। इसके संबंध में भी मैं आपको जानकारी दूंगा, लेकिन आप बोलेंगे वह भी पेपर का है, लेकिन वह पेपर से नहीं लिया गया है, वे आरटीआई से निकाले हुए आकड़े हैं। ...**(व्यवधान)**... जो गलत है, उसे मैं गलत कहूंगा। आप बैठिए। ...**(व्यवधान)**... जो गलत है, वह गलत है। ...**(व्यवधान)**... तुम मनुवादी हो ...**(व्यवधान)**... सर, स्कॉलरशिप बंद की जा रही है। एससी, एसटी और ओबीसी छात्रों की स्कॉलरशिप में कटौती की गई। प्री-मैट्रिक स्कॉलरशिप बंद की गई। साहब, यह क्या है? क्या यह सबका विकास है? क्या यह उनको आगे बढ़ाने का प्रयास है? आप सुनिए, 61,000 से अधिक एडेड स्कूल्स बंद हो गए हैं। बेटी बचाओ, बेटी पढ़ाओ - यह हाल है कि 61,000 से अधिक एडेड स्कूल बंद हो गए हैं। उत्तर प्रदेश में 27,000 सरकारी स्कूल बंद करने का काम चल रहा है और school rationalisation नीति से 50,000 स्कूल और बंद किए जाएंगे। ...**(व्यवधान)**... बीजेपी सरकार पूरे शिक्षा तंत्र पर कब्जा करने में - यूजीसी रेगुलेशन में सरकार चाहे किसी को भी वाइस चांसलर बना सकती है और राज्यों का अधिकार गवर्नर को सौंप दिया गया है। यह सरकार ऐसी है कि चुनी हुई सरकार की बात कम सुनती है और गवर्नर की ज्यादा सुनती है। गवर्नर को यहां से सिखाकर भेजते हैं। सर, आप नहीं सुनते थे, वह बात और है। गवर्नर को इंस्ट्रक्शन दी जाती है। यह लड़ाई तमिलनाडु में चल रही है, यह लड़ाई तेलंगाना में चल रही है, यह लड़ाई कर्णाटक में चल रही है, यह लड़ाई केरल में चल रही है। सर, यह वेस्ट बंगाल में भी चली, अभी भी चल रही है। नहीं, नहीं, मैं आपके जमाने की बात नहीं कर रहा हूँ। आप अध्यक्ष हैं, मैं यहाँ बोल कर वह पाप नहीं करूँगा।

**श्री सभापति:** इसलिए नहीं करेंगे, क्योंकि जब मार्गरेट अल्वा जी मेरे खिलाफ प्रतिद्वंद्वी थीं, तो उन्होंने आपका समर्थन नहीं किया था, मेरा किया था।

<sup>‡</sup> Expunged as ordered by the Chair.

**श्री मल्लिकार्जुन खरगे:** अच्छा, ठीक है। देखिए, सर, मुझे बोलना पड़ता है, फिर तो आप हरफनमौला हैं। आप दुश्मन को भी दोस्त बना लेते हैं। मुझे ऐसा बोलना पड़ता है कि तुम्हारा रंग कैसा है। पानी रे पानी तेरा रंग कैसा है, जो मिला है, वैसा है। आप सबको घुमा देते हैं।

सर, ये लोग फेडरल स्ट्रक्चर को खत्म कर रहे हैं। यह कोई डेमोक्रेसी है! आज हम हैं, कल नहीं रहेंगे। कोई भी यहाँ पर शाश्वत नहीं रहेगा, लेकिन एक गलत प्रिसिडेंट नहीं होना चाहिए। अगर हम आज गलत करेंगे, तो वही आगे भी चलेगा। उससे देश को नुकसान है, उससे लोकतंत्र को नुकसान है। उससे कोई भी हमारे संविधान को तोड़-मरोड़ कर कुछ कर सकता है। इसीलिए मैं आपसे यह कहूँगा कि हर जगह जो गवर्नर अपनी लोकल गवर्नमेंट पर हावी हो गए हैं, यह अच्छा नहीं है। मैं देख रहा हूँ कि कोई 8 दिन, कोई 10 दिन नहीं, बल्कि 6-6 महीने तक फाइल्स आती नहीं हैं, जो गवर्नर के पास गईं। कोई नॉमिनेशन है, वह आता नहीं, जब तक यहाँ से वहाँ पर क्लियरेंस नहीं मिलता, तब तक वह आता नहीं। मुझे समझ में नहीं आया। हमारी पार्टी की भी जब गवर्नमेंट थी, मैं उसमें था, तो गवर्नर जनता पार्टी के थे। हम कोई प्रपोजल भेजते थे, तो वह जल्दी आता था, ठीक ढंग से आता था। आज जो अननेसेसरली क्वेरी पर क्वेरी भेजने का काम चल रहा है, यह गवर्नर रूल नहीं करना चाहिए। जो जनता की चुनी हुई सरकार है, उसकी बात सुननी चाहिए, यह मेरी आपसे विनती है। जब आप यह नहीं करेंगे, तो आप फेडरल सिस्टम को खत्म करेंगे। सर, दूसरी बात यह है कि गवर्नर्स आजकल जनता का काम कम कर रहे हैं, सेंट्रल गवर्नमेंट का ज्यादा कर रहे हैं। तुम सताओ, ठीक है, सताओ, तो यह क्या है? मैं तो नाराज हूँ, लेकिन हमारी नाराजगी तो आप सुनते नहीं, लेकिन यह जनता की नाराजगी है, जो लाखों वोटों से उनको चुन कर लाई।

सर, मैं एक और बात कहना चाहता हूँ कि इस निजीकरण से भी पब्लिक सेक्टर में क्या हो गया है। मैंने पहले ही कहा कि इससे लोगों को, खास कर एससी-एसटी लोगों को नुकसान हुआ और आज उनकी नौकरियाँ खत्म हो गईं। उनको 1,30,000 नौकरियाँ मिलनी थीं, वे नहीं मिल रही हैं। अगर आप दो रोट्टी और चावल देंगे, मैं कुछ 2,000 रुपए दूँगा, यह भी कहेंगे, लेकिन कायम नौकरी, परमानेंट नौकरी, अगर उसको 40-50 साल तक कायम नौकरी मिलती है, तो वह अपने बाल-बच्चे को पाल सकता है, विद्या दिला सकता है। इसीलिए उसको नौकरी में भर्ती करने की जरूरत है। सिर्फ उपदेश करने से फायदा नहीं है, आपके हाथ में जो है, आप पहले वह करो, उसके बाद में भाषण देते जाओ।

सर, आज कांट्रैक्टुअल लेबर्स कम से कम 46 परसेंट नौकरियों पर हैं। सर, यह जो lateral entry है, यह भी तो कहीं से कहीं ला रहे हैं, qualification नहीं हो पा रही है। यह हमारे जमाने में हुई, ठीक है, हो गई, लेकिन आप तो सुधारिए। आपको किसने कहा कि मत सुधारिए। ...**(व्यवधान)**... सर, मैं आपसे यह कहूँगा कि यह lateral entry बड़ी dangerous है, क्योंकि वे IAS officers की जगह पर बैठ रहे हैं और उनको universities में भी appoint कर रहे हैं। इसमें गवर्नर को appoint करने की भी जो बात निकली है, अगर कोई skill development के तहत - आपने तो बताया कि skill development के लिए, जो आदमी जहाँ fit होता है, उसके लिए training दे रहे हैं। जब गवर्नर को कुछ मालूम ही नहीं रहता है, ऐसे आदमी को, जिसके पास उसकी qualification ही नहीं है, उसको आप वहाँ Vice-Chancellor बनाने जा रहे हैं, यह lateral

entry है, लेकिन किसी गलत आदमी को, लोगों के रहते हुए, if qualified people are available, why are you going for lateral entry? क्योंकि SC, ST, Backward Class के रिजर्वेशन को खत्म करने के लिए, उनको Vice-Chancellor नहीं बनना चाहिए, उनको प्रोफेसर नहीं बनना चाहिए, इसीलिए आप ये सारी चीजें कर रहे हैं। इसलिए यह एक बहुत बड़ा <sup>‡</sup> है। आप contractual labour को employment देते जा रहे हैं।

सर, जब मैं एक यह बात बोलूँगा, तो उधर से चंद लोग उठेंगे। अगर मैं यह कहता हूँ कि आपकी सोच मनुस्मृति की है, तो उधर लोग झट से उठते हैं, क्योंकि वे मनुवाद के सपोर्टर हैं, तो उनको उठना ही पड़ता है, वे उठ सकते हैं। ...**(व्यवधान)**... सर, आज मनुस्मृति की वजह से जिन लोगों को, जिन महिलाओं को - हमारी माता जी ने जो पिछले दिनों फाइनेंस बजट रखा ...**(व्यवधान)**... अच्छा ठीक है, respected Finance Minister ने जो बजट पेश किया, वह संविधान की देन है, मनुस्मृति की देन नहीं है। ...**(व्यवधान)**... यह मनुस्मृति देखिए। औरतों को कोई हक नहीं देना, शूद्रों को कोई हक नहीं देना - इसमें लिखा हुआ है। अगर आज कोई फाइनेंस मिनिस्टर बने, कोई एजुकेशन मिनिस्टर बने, कोई कुछ बने, तो यह संविधान की देन है। डा. बाबा साहेब अम्बेडकर, पंडित जवाहरलाल नेहरू जी ने जो संविधान बनाया, उसके तहत यह मिला। हम लोगों को भी आज बोलने का जो अधिकार मिला है, वह संविधान की वजह से मिला। इसीलिए, सर, आप मनुवादियों की मत सुनिए। कम से कम हम तो यह कहेंगे कि जो हो गया, सो हो गया, अब आगे का रास्ता देखिए कि क्या होता है।

सर, दूसरी चीज जातीय जनगणना की है। मैं जातीय जनगणना के बारे में इसीलिए कहना चाहता हूँ, क्योंकि जातीय जनगणना अगर एक बार हो गई, तो सबकी माली हालात मालूम हो जाएगी कि कौन-कौन सी स्टेज में कौन-कौन सी कम्युनिटी है। उसका फायदा हमें मिलता है और जिस-जिस को हमें सहूलियत देनी है, उसको हम सहूलियत दे सकते हैं। इसीलिए यह जातीय जनगणना कर रहे हैं। किसी और को छेड़ना, किसी का अपमान करना — यह इसके लिए नहीं है। Backward Classes में भी ज्यादा backward लोग हैं, most backward लोग हैं। इससे इनके सारे हालात मालूम होंगे। हमें कोई योजना बनाने में, scheme बनाने में इसका फायदा होगा, इसलिए यह कर रहे हैं।

सर, मैंने तो आपको बहुत सारी बातें बताईं। अब आपको सिर्फ तीन चीजें ही बताऊँगा — जय बापू, जय भीम और जय श्रीराम। मैं ये तीन बातें कह कर अपनी बात खत्म करूँगा। यह दुर्देव की बात है कि इस President's speech में मैंने तो नहीं देखा, आप तो बहुत पढ़ते हैं, शायद वह आपको मिला होगा, क्या इसमें गांधी जी को लेकर कोई कार्यक्रम है? सर, इसमें गांधी जी का कोई कार्यक्रम है? चूँकि आप बारीकी से पढ़ते हैं, इसलिए मैं आपसे पूछ रहा हूँ। आज कल मेरे चश्मे का नंबर बढ़ गया है, मुझे इसमें ऐसा कुछ नहीं मिला। क्या आपको इसमें कहीं पर गांधी जी और 'मनरेगा' के बारे में मिला?

**श्री सभापति:** आप जवाब मेरे से मांग रहे हैं या इनसे मांग रहे हैं?

<sup>‡</sup> Expunged as ordered by the Chair.

**श्री मल्लिकार्जुन खरगे:** क्या?

**श्री सभापति:** आप जवाब मेरे से मांग रहे हैं या इनसे मांग रहे हैं?

**श्री मल्लिकार्जुन खरगे:** सर, राष्ट्रपिता महात्मा गांधी जी, जिनकी फोटो सबसे पहले हमने पार्लियामेंट में लगाई। आज आप सावरकर की फोटो लगा रहे हैं, वह बात और है। आप गोडसे की पूजा करते हैं, वह बात और है। सर, बाबा साहेब को इतना महत्व दिया जाता था कि जब वह साउथ अफ्रीका से लौटे, तो हर वक्त उनका डाक निकलती था। चंपारण सत्याग्रह की, क्विट इंडिया की - सारे समय पर उनकी चिट्ठी निकलती थी, लेकिन आज प्रेजिडेंट एड्रेस में महात्मा गांधी जी गायब हैं, उनका कहीं नाम नहीं है। हमने 'मनरेगा' को महात्मा गांधी जी के नाम से ही रखा था और इसीलिए आपने उसका बजट कम किया। उसका बजट पहले 86,000 रुपए था और वह आज भी वैसा ही है, जैसे झील का ठहरे हुए पानी की तरह। यह मुझे समझ में नहीं आया कि गांधी जी के विचार को मानने वाले लोग और खुद बार-बार ऐसा कहने वाले लोग भारत छोड़ो आंदोलन में न उनकी मदद की, बल्कि उस वक्त अंग्रेजों की मदद की थी। यह भी याद रखना जरूरी है कि हिन्दुस्तान को स्वतंत्र करने के लिए ...**(व्यवधान)**... हेडगेवार ने संघ के कई कार्यकर्ताओं को आजादी की लड़ाई में शामिल न होने का सुझाव देते हुए कहा था कि तुम्हारे परिवार की देखभाल कौन करेगा। गोलवलकर ने भारत छोड़ो आंदोलन के बारे में लिखा था कि इस समय भी संघ का निरंतर कार्य चलना चाहिए, आंदोलन के बारे में मत सोचिए। यह गोलवलकर गुरुजी बोले। ...**(व्यवधान)**... यह गलत नहीं है। सर, मैं यह आपके सामने रखता हूँ। सर, यह किताब है, इसमें सावरकर के बारे में है। यह कल ही निकला है, आपने पढ़ा होगा।

सर, गांधी जी तो 2338 दिन जेल में थे, नेहरू जी 3259 दिन जेल में थे। आपके कितने लोग जेल में थे? आपके लोग कहाँ थे? इस तरह से आप जेल में नहीं रहे, लड़ाई नहीं लड़े, जाने वालों को भी रोक दिया। ऐसी यह सरकार और ऐसी यह पार्टी है, ...**(व्यवधान)**... ऊपर से ये कहते हैं कि हम देशभक्त हैं, हम देश को बचाने वाले हैं। आप देश को क्या बचाएँगे, जब आपने देश की आजादी के लिए फाइट ही नहीं किया। अब आप देश को बचाने की बात तो छोड़िए, आप तो देश को बेचने वाले बन गए हैं।

सर, मैं एक और बात कहना चाहता हूँ। बीजेपी के नेता लोग यह समझते हैं कि आजादी 2014 में मिली। जब मोदी जी चुनकर आए, उसी वक्त देश को आजादी मिली, यह उनके लोगों का कहना है। आरएसएस के सरसंघचालक, मोहन भागवत कहते हैं कि 2024 में राम मंदिर बनने पर आजादी मिली। उन्होंने जो यह कहा, यह सभी शहीदों और स्वतंत्रता सेनानियों का अपमान है, गाँधी जी का अपमान है, नेहरू जी का अपमान है और जो लोग आजादी के लिए लड़े, उन सबका अपमान है, इसलिए मोहन भागवत, अपने शब्दों को वापस लो, मोदी साहब, अपने शब्दों को वापस लो। देश को आजादी हमने 15 अगस्त, 1947 को दिलाई।

सर, मैं एक और बात कहना चाहता हूँ। मोदी जी के "न्यू इंडिया" में 30 जनवरी को गाँधी को नहीं गोडसे को याद किया जाता है, गाँधी जी की शहादत पर जश्न मनाया जाता है। सन् 1948 में जो हुआ, वही 2025 के हिन्दुस्तान में हो रहा है।

सर, अब मैं आपके सामने दो चीजें रखूँगा। एक यह है कि जिस दिन गाँधी जी की हत्या हुई, उस दिन किसने जश्न मनाया, आप जरा पढ़ लीजिए। सरदार पटेल ने 4 फरवरी, 1948 को एक चिट्ठी लिखी थी। उसमें उन्होंने क्या लिखा था? उसमें उन्होंने लिखा था कि गाँधी जी की मृत्यु पर आरएसएस वालों ने जो हर्ष प्रकट किया और मिठाई बाँटी, उससे यह विरोध और भी बढ़ गया। इन हालात में सरकार के पास आरएसएस के खिलाफ कदम उठाने के अलावा कोई और रास्ता नहीं बचा था, इसलिए मैंने यह किया। यह मेरी नहीं, सरदार पटेल जी की भाषा है।

दूसरा, 14 फरवरी, 1948 को नेहरू जी ने यह कहा था कि हमें मिल-जुलकर रहते हुए भीषण साम्प्रदायिकता के उस विष का नाश कर देना चाहिए, जिसने हमारे युग के सबसे महान पुरुष को मार डाला। मैं इसे एक बार और पढ़ता हूँ - उस विष का नाश कर देना चाहिए, जिसने हमारे युग के सबसे महान पुरुष को मार डाला। उन ताकतों को जड़ से खोदकर उखाड़ देना चाहिए। गाँधी जी की हत्या पर समारोह आयोजित करने वालों को भारतीय कहलाने का भी हक नहीं है। यह नेहरू जी का कहना है। यह गोडसे के लोगों के लिए है, आरएसएस के लिए है। जिन्होंने गांधी को मारा था, मिठाई बाँटी थी, रास्ते पर नाच रहे थे, यह उनके लिए है। 14 फरवरी, 1948 को पंडित जवाहरलाल नेहरू जी ने यह कहा था। जो लोग गांधीवाद को मिटाने का काम कर रहे हैं, उनको मैं बताना चाहूँगा कि गांधी जी के विचारों को कोई मिटा नहीं सकता।

सर, मैं अब "जय भीम" पर आता हूँ। "जय भीम" के बारे में आपको मालूम है। बाबा साहेब अम्बेडकर ने इस देश के संविधान को लिखा और गरीब लोगों के लिए उन्होंने बड़ी श्रद्धा से काम किया। साहब, यहाँ एक सवाल हमेशा उठता है कि तुमने बाबा साहेब अम्बेडकर का अपमान किया, कांग्रेस वालों ने किया। साहब, अगर उनका असल अपमान किसी ने किया, तो शाह साहब ने किया। जो अम्बेडकर, अम्बेडकर, अम्बेडकर बोलकर उन्होंने किया है। आप हमको बोलते हैं? सर, 18 जनवरी, 1952 को लिखे गए एक पत्र में, जो बाबा साहेब ने खुद अपनी हैंडराइटिंग में लिखा है। आप देखिए, अपनी हैंडराइटिंग में यह पत्र लिखा है।

SHRI DIGVIJAYA SINGH: Authenticate it.

**श्री सभापति :** दिग्विजय जी, कराएंगे।

**श्री मल्लिकार्जुन खरगे :** 18-01-1952 को अपने दोस्त कमलाकांत को उन्होंने पत्र लिखा।

**श्री सभापति :** ऑथेंटिकेट कराएंगे।

**श्री मल्लिकार्जुन खरगे:** उन्होंने यह कहा कि मुझे जो हराया गया - वे लोग कौन हैं - मैं क्षमा चाहूँगा अगर किसी पार्टी को धक्का लगे, ज़रा मुझे माफ करना, लेकिन जब हम फैक्ट्स सामने रखते हैं, तो — उन्होंने अपने दोस्त को एक खत लिखा "My Dear Kamalakant" मैं वह सब नहीं पढ़ता हूँ। "Askar who was here recently told me that the plot to defeat me was hatched by Dange and Savarkar who was inflamed by my proposal to partition Kashmir. He

said that it was revealed to him by Sangolkar. Whatever the cause, we must acknowledge the following facts..." सावरकर और डांगे ने उनको हराया और बोलना है कि कांग्रेस ने हराया। कांग्रेस एक पार्टी थी और बाबा साहेब अम्बेडकर की शेड्यूल कास्ट्स फेडरेशन थी। वहां कम्युनिस्ट, सोशलिस्ट और शेड्यूल कास्ट्स फेडरेशन की दोस्ती थी। Scheduled Castes Federation के कैंडिडेट बाबा साहेब अम्बेडकर defeat होते हैं, डांगे इलैक्ट होते हैं। डांगे को जितने वोट मिलते हैं, अगर उनमें से वोट बाबा साहेब अम्बेडकर को मिलते, तो वे इलैक्ट होकर आते, क्योंकि वह double member constituency थी। Double member constituency में ऐसा कानून है, general election में general candidate को अगर ज्यादा वोट मिले, रिज़र्व कैंडिडेट को ज़्यादा वोट मिले, तो elected first और दूसरा शेड्यूल कास्ट, यानी दो शेड्यूल कास्ट इलैक्ट होते थे, अगर वोट ज्यादा मिलते थे। इसीलिए उन्होंने अम्बेडकर को वोट डालने की बजाय डांगे को वोट डाल दिया और एक अन्य पार्टी के नेता को दिया। यह प्लॉटिंग किसने की? यह सावरकर जी ने की। आप पढ़िए, तो आपको मालूम चलेगा कि क्या है।

सर, मेरी अभी भी वही डिमांड है। आप उसे मानते हैं या नहीं मानते हैं, वह बात और है, लेकिन थोड़ी बात तो मानने की कोशिश कीजिए। 17 दिसम्बर, 1924 को गृह मंत्री अमित शाह जी ने कहा, 'अम्बेडकर, अम्बेडकर, अम्बेडकर, अम्बेडकर - इतना नाम अगर भगवान का लेते, तो सात जन्मों तक स्वर्ग मिल जाता' अगर यह मानसिकता है, बाबा साहेब के बारे में उनके ये विचार हैं, तो मैं condemn करता हूँ। I am not only condemning, let him resign. वे उस post पर रहने के लायक नहीं हैं। जिस व्यक्ति को दलितों का भगवान माना जाता है, जिसने इस देश के संविधान को बनाया, सबको समानता का हक दिया, equality, liberty, fraternity ऐसे शब्दों को संविधान में डालकर सबको समानता का संदेश दिया ...(व्यवधान)...

**श्री पीयूष गोयल:** जो फैक्ट्स को twist करके बता रहे हैं, उनको resign करने की आवश्यकता है।

MR. CHAIRMAN: You will get an opportunity. ...*(Interruptions)*...

**श्री मल्लिकार्जुन खरगे:** जो public domain में है, मैं वही बोल रहा हूँ। मैं असत्य नहीं बोलूंगा। सर, मैं एक बात और बताना चाहता हूँ कि Provisional Parliament में Hindu Code Bill पर डिबेट देखी। आपको समझ में आएगा कि श्यामा प्रसाद मुखर्जी ने बाबा साहेब अम्बेडकर का अपमान किया था। उन्होंने क्या किया था, उन्होंने यह बोला था कि Hindu Code Bill हमारे समाज के खिलाफ है, मनु के खिलाफ है ...(व्यवधान)... औरतों के लिए, महिलाओं के लिए Hindu Code Bill को कभी नहीं मानेंगे, आप इस कोड को अपने पास रख लो। ऐसा हो गया, तो हम आपको ऑनरेरी डिग्री देंगे। ऐसी बातें बाबा साहेब डा. अम्बेडकर के बारे में बोली थीं ...(व्यवधान)... तो डा. बाबा साहेब ने बोला था कि तुम्हारी समझ कम है। ...(व्यवधान)... तुम जैसे alcoholic लोगों के साथ फिरते हो, वैसी ही तुम्हारी समझ है, इसलिए मैं मानता नहीं, ऐसा उन्होंने कहा था। ...(व्यवधान)... आप Constituent Assembly की डिबेट में पढ़िए। सर, उन्होंने विरोध किया,

फिर भी शुक्र है कि जवाहरलाल नेहरू जी उसको चार पाटर्स में लाए। ...**(व्यवधान)**... सर, आपको मालूम होगा कि Hindu Code Bill चार पाटर्स में आया है। Hindu Code Bill चार पाटर्स में पास हुआ और वह पंडित जवाहरलाल नेहरू जी ने किया और आज हमारी महिलाओं को, हर सिटिजन को उसका लाभ मिल रहा है। मैं इतना ही कहना चाहता हूँ कि ये आरएसएस के लोगों ने बाबा साहेब का पुतला जलाया, गांधी का जलाया, नेहरू का जलाया, तो इसलिए मैं पुरजोर तरीके से यह कहूँगा कि वे माफी मांगें, अपना पद छोड़ दें, ताकि ये बता दें कि उन्होंने दलितों के ऊपर कितना अन्याय किया है और किस भाषा में किया है? उसके अलावा पंजाब में अम्बेडकर की मूर्ति को तोड़ दिया गया। उसी तरह से यहां पर जो मूर्तियां सामने थीं, उनको हटाकर पीछे कर दिया गया। गांधी जी की मूर्ति भी पीछे की तरफ कर दी गई है। आपको उससे क्या मिलने वाला है? इन सब मूर्तियों को हटाकर आपको क्या मिलने वाला है? आप वे नहीं बनेंगे, लेकिन जो बने हैं, जिसको देश ने माना है, उनकी मूर्ति है, तो आपको क्या दर्द है? कोई भी खड़े होकर अम्बेडकर जी की मूर्ति के बारे में कुछ भी बोल देते हैं। उस मूर्ति को 2 अप्रैल, 1967 में कांग्रेस पार्टी ने लगाया था। आपने नहीं लगाया था। हम सब उसके लिए लड़े थे। सर, आपको मालूम होगा कि लोक सभा के स्पीकर हुकुम सिंह जी और यहां राधाकृष्णन जी, वाइस प्रेज़ीडेंट थे, उस वक्त वह लगी थी। इनके वक्त नहीं लगी, इसलिए मैं कहना चाहता हूँ कि गड़बड़ में कुछ भी मत बोलिए। अपने आपको सुधार लीजिए। जोश में आकर आप होश खो देते हैं और भूल जाते हैं कि सत्यता क्या है? इसके आगे-पीछे क्या है, वह नहीं देखते हैं। सर, मैं आखिर में ज्यादा कुछ नहीं बोलता, क्योंकि अब समय भी खत्म हो रहा है। ...**(व्यवधान)**... आप उधर देख रहे हैं। मेरे पीछे के लोग मेरी तरफ देख रहे हैं।

**श्री सभापति:** आपकी पार्टी का अभी 23 मिनट का समय बाकी है।

**श्री मल्लिकार्जुन खरगे:** आप इतने उदार हैं कि टाइम को भी पाबंदी लगा दी। मैंने जो गलती की है, तो बाकियों को सजा क्यों दे रहे हैं? उनको जो देना है, वही दीजिए। सर, मैं मोदी जी के दस असत्य के बारे में बताकर अपनी बात समाप्त करूँगा।

4.00 P.M.

मैं सत्य ही बोल रहा हूँ, सत्य के सिवाय कुछ नहीं बोल रहा हूँ। सर, इन्होंने 2014 में पहला जुमला बोला — विदेश से काला धन आएगा, सभी को 15 लाख रुपये मिलेंगे। क्या यह बोला या नहीं बोला? ...**(व्यवधान)**... उधर के लोग नहीं बोल रहे हैं। सर, दूसरा जुमला — हर साल 2 करोड़ नौकरियाँ देंगे। क्या यह बोला या नहीं बोला? ...**(व्यवधान)**... तीसरा जुमला — पेट्रोल, डीज़ल की कीमत कम करूँगा। क्या यह बोला या नहीं बोला? ...**(व्यवधान)**... उन्होंने बोला। सर, चौथा जुमला क्या है? उन्होंने 2022 में बोला था कि मैं पूरी गंगा को क्लीन करूँगा, साफ करूँगा। ...**(व्यवधान)**... वह साफ करने की बात तो गई, लेकिन तुम लोगों ने, इतने सारे लोगों ने वहाँ जाकर जो गंदगी की है, उसकी वजह से गंगा और भी गंदी हो गई है, क्योंकि पापी लोग जा

रहे हैं, श्रद्धालु नहीं। सर, श्रद्धालु तो भक्ति से आते हैं। सर, जो political leaders हैं, उनकी गंदगी धोना बहुत मुश्किल है। सर, पाँचवाँ जुमला है - infrastructure project को जल्द से जल्द जमीन पर उतारेंगे। यह पाँचवाँ असत्य है। सर छठा जुमला है - Make in India. Manufacturing में 2022 तक 10 करोड़ नई Manufacturing नौकरियाँ देंगे। बोला था या नहीं बोला? ...**(व्यवधान)**... सर, सातवाँ जुमला - 2022 तक किसानों की आय दोगुनी होगी। क्या यह बोला या नहीं बोला? ...**(व्यवधान)**... आप क्यों बोलेंगे? आप बोलिए। सर, आप बोलिए। सर, मैं आपको आठवाँ जुमला बताता हूँ। उन्होंने नोटबंदी के बाद कहा - मित्रो, मुझे सिर्फ 50 दिन दे दो, अगर मेरी कोई कमी रही, तो आप जिस चौराहे पर कहेंगे, मैं वहाँ खड़ा होकर देश की जनता जो सजा देगी, उसको स्वीकार करूँगा। क्या यह बोला या नहीं बोला? बोला था। सर, नौवाँ जुमला - 2022 तक मुंबई-अहमदाबाद बुलेट ट्रेन चलेगी। चल गई? नहीं चली। सर, दसवाँ जुमला - सभी किसानों को पीएम किसान योजना का फायदा देंगे। यह उन्होंने दसवाँ जुमला कहा था। उन्हें फायदा नहीं मिला। सर, ग्यारहवाँ जुमला - भगोड़े आर्थिक अपराधियों को भारत वापस लाया जाएगा और देश के लोगों को सौंपा जाएगा। क्या उन्हें वापस लाए? नहीं लाए। सर, मैं आपको मेन, मेन 11 असत्य बता रहा हूँ। उन्होंने जो 11 जुमले बोले थे, वे तो सच हैं न? मैं इनको क्या authenticate करूँ, आपने तो सुना है। ऐसे जुमले देकर जो देश को फंसा रहे हैं, आपको उन्हें नसीहत देनी चाहिए और उसके लिए लोगों से कहना चाहिए। सर, मैं आखिर में एक बात कहकर अपनी बात को समाप्त करूँगा। मैं एक ही बात करूँगा:-

'नफरत के ठेकेदारों,  
हिंसा के पैरवीकारों  
कह दो गाँधी जी डटे रहेंगे  
इनके मारे नहीं मरेंगे।  
ये जितना भी जोर लगा लें,  
दिल दिमाग में विष फैला दें  
गाँधी अपना काम करेंगे।  
इनके मारे नहीं मरेंगे,  
इनके मारे नहीं मरेंगे।'

सर, मैं इतना कहकर अपनी बात समाप्त करता हूँ। जय हिंद, जय बापू, जय भीम, जय संविधान। सभापति जी, मुझे अपनी बात कहने का अवसर देने के लिए आपका बहुत-बहुत धन्यवाद।

MR. CHAIRMAN: Hon. Minister, please go ahead.

**श्री पीयूष गोयल:** सर, इनकी एक-एक बेबुनियाद बातों का, निराधार बातों का, असत्य बातों का, देश को गुमराह करने वाली बातों का और पूरी तरीके से भारत की अंतरराष्ट्रीय इमेज को खराब

करने की जो कोशिश लीडर ऑफ दि अपोजिशन ने की है, उसका अच्छा जवाब हमारे वक्ता जरूर देंगे। ...**(व्यवधान)**... पर दो-तीन प्रमुख आंकड़े, क्योंकि इन्होंने पूरे असत्य आंकड़े देश और दुनिया के सामने सदन के माध्यम से रखे हैं। ...**(व्यवधान)**...

MR. CHAIRMAN: One minute. He has been allowed by his party to intervene and they have time. Take your seat. Hon. Minister, go ahead. ...**(Interruptions)**...

**श्री पीयूष गोयल :** सर, ...**(व्यवधान)**...

MR. CHAIRMAN: Turn is 'response'.

**श्री पीयूष गोयल:** सर, माननीय लीडर ऑफ दि अपोजिशन बड़े वरिष्ठ राजनीतिज्ञ हैं, हम उनकी इज्जत करते हैं, लेकिन उनसे यह उम्मीद नहीं करते हैं कि भारत में और अंतरराष्ट्रीय पटल पर भारत का नाम खराब करें। आज देखिए कि इन्होंने कैसे आंकड़ों को पूरी तरीके से गलत बताया है। सभापति जी, मेरे पास नेशनल क्राइम रिकॉर्ड्स ब्यूरो (एनसीआरबी) का डेटा क्वोट किया। एनसीआरबी डेटा कहता है कि इनके 10 वर्ष के राज में हमारे समय से 57 प्रतिशत ज्यादा लोगों की मृत्यु फार्मर सुसाइड से हुई है। ...**(व्यवधान)**...

MR. CHAIRMAN: Now, you have made your point. ...**(Interruptions)**... You have made your interventions. ...**(Interruptions)**...

**श्री पीयूष गोयल:** सर, कुंभ मेले की बात की गई। ...**(व्यवधान)**... सर, जब जवाहरलाल नेहरू प्रधानमंत्री थे ...**(व्यवधान)**...

MR. CHAIRMAN: In any debate... ...**(Interruptions)**... You will be guided by that or guided by me. ...**(Interruptions)**...

**श्री पीयूष गोयल:** जवाहरलाल नेहरू 1954 में प्रधान मंत्री थे। ...**(व्यवधान)**... 800 लोगों की 3 फरवरी, 1954 को मौनी अमावस्या के दिन स्टैम्पीड की वजह से मृत्यु हुई थी। ...**(व्यवधान)**... यह बहुत दुख की बात है। हर एक व्यक्ति से हमारी संवेदना है, लेकिन ये जो राजनीति कर रहे हैं ...**(व्यवधान)**... ये जानें कि कांग्रेस और जवाहरलाल नेहरू के समय हजारों लाखों की संख्या में लोग थे और 800 लोगों की मृत्यु हुई। ...**(व्यवधान)**... राजीव गांधी जी के समय में 1986 में 200 people died during the Kumbh Mela. तब इनके मुख्यमंत्री वीर बहादुर सिंह दूसरे मुख्यमंत्रियों के साथ कुंभ मेले में गए। वीआईपी मूवमेंट की वजह से 200 लोगों की मृत्यु हुई। उसका ये लोग जवाब दें। ...**(व्यवधान)**... एक के बाद एक 2013 में प्रयागराज में 8 करोड़ लोग आए, 42 लोगों की मृत्यु हुई। ...**(व्यवधान)**... यहां तो 40 करोड़ लोग से अधिक आए।

...(व्यवधान)... माननीय लीडर ऑफ दि पोजिशन नेहरू जी की बात करते हैं, अम्बेडकर जी की बात करते हैं। वे भूल रहे हैं कि महात्मा गांधी जी ने इनको क्या सलाह दी थी। ...(व्यवधान)...

MR. CHAIRMAN: Are you depending more on them or on me?

**श्री पीयूष गोयल:** महात्मा गांधी जी ने कहा था, "Though split into two, India gained political independence through means devised by the Indian National Congress, the Congress in its present shape and form, that is, as a propaganda vehicle and parliamentary machine, has outlived its uses. India has still to attain social, moral and economic independence." मोहन भागवत जी ने यही कहा कि cultural independence, सांस्कृतिक आजादी हमें राम मंदिर से मिली ...(व्यवधान)...

MR. CHAIRMAN: Okay, you have made your point. Take your seat.

**श्री पीयूष गोयल:** सांस्कृतिक आजादी के बाद ...(व्यवधान)...

MR. CHAIRMAN: Mr. Piyush Goyal, you have made your point. ...(*Interruptions*)... Hon. Members, when someone addresses the House and someone wants to intervene, it depends on the speaker whether to yield or not yield. ...(*Interruptions*)... One minute. All of you go to your seats now.

SHRI JAIRAM RAMESH: Sir, it is out of turn allotment. ...(*Interruptions*)...

MR. CHAIRMAN: Will you go to your seat? ...(*Interruptions*)... What is this? ...(*Interruptions*)... What is this? ...(*Interruptions*)... Before that, let me speak. ...(*Interruptions*)... What is the Rule?

**श्री प्रमोद तिवारी:** सर, रूल 258. सर, आपकी अध्यक्षता में सुबह हम लोगों ने तय किया है और यह ट्रेडिशन है कि जब सबसे बड़ी मेजर पार्टी बोल लेती है, तो उसके बाद नंबर टू पार्टी का नंबर आता है।

MR. CHAIRMAN: I will call him. ...(*Interruptions*)... He is the listed speaker. ...(*Interruptions*)...

SHRI PRAMOD TIWARI: Sir, let me finish. ...(*Interruptions*)...

MR. CHAIRMAN: Mr. Derek O' Brien is the listed speaker. ...*(Interruptions)*...

SHRI PRAMOD TIWARI: Let me finish. Sir, let me finish. ...*(Interruptions)*...

MR. CHAIRMAN: Keep cool.

SHRI PRAMOD TIWARI: Sir, let me finish it. ...*(Interruptions)*...

MR. CHAIRMAN: I will entertain your point of order if your Members resume their seats.

**श्री प्रमोद तिवारी :** ठीक है। सर, सब बैठ गए।

MR. CHAIRMAN: Let the Members resume their seats. Let them go to their seats.

**श्री प्रमोद तिवारी:** सर, मैं रूल 258 को पढ़ देता हूँ। "कोई सदस्य किसी समय कोई औचित्य का प्रश्न सभापति के निर्णय के लिए प्रस्तुत कर सकेगा, किन्तु ऐसा करते हुए स्वयं के कथन तक ही सीमित रखेगा।" मैं इस नियम के अंतर्गत बोल रहा हूँ। रूल 258.

**श्री सभापति:** बोलिए। आपका प्वाइंट ऑफ ऑर्डर क्या है?

**श्री प्रमोद तिवारी:** सर, हाउस आप चलाते हैं। इसमें कोई दो राय नहीं कि चेयरमैन को हाउस चलाना है। एलओपी बोलें, तब उधर से वे खड़े हो जाएँ, जैसे उनको कोई बीमारी हो कि हर जगह पर खड़े हो जाओ, खड़े हो जाओ। दूसरा, पार्लियामेंटरी अफेयर्स मिनिस्टर हों, तो बात समझ में आती है; लीडर ऑफ द हाउस हों, तो बात समझ में आती है। वे एक कैबिनेट मिनिस्टर हैं। ...*(व्यवधान)*... वे एक कैबिनेट मिनिस्टर हैं। कैबिनेट मिनिस्टर होने के साथ-साथ वे राज्य सभा के सदस्य नहीं हैं, तो इस सदन में, इस चेंबर में उनको कैसे बोलने का अधिकार मिलेगा? आप कह रहे हैं, हम उस पर आपत्ति नहीं करते, लेकिन जब तक ये यील्ड नहीं करेंगे, तब तक उनको बोलने का अधिकार नहीं मिलना चाहिए। वे पार्टी के अलॉटमेंट के अंदर बोलें। सर, फोटो आपकी, मुझे जो आपत्ति है ...

MR. CHAIRMAN: Let him raise the point. He is quite competent. ...*(Interruptions)*...

**श्री प्रमोद तिवारी :** सर, मुझे आपत्ति है।

MR. CHAIRMAN: He is an experienced person, he is the Deputy Leader, he can raise a point of order and you can believe in me also to decide that. And, there will be no escape.

**श्री प्रमोद तिवारी:** सर, मैंने जो तीसरा बिन्दु उठाया, जिस पर मुझे गंभीर आपत्ति है। मैं तीसरा बिन्दु औचित्य के प्रश्न पर उठा रहा हूँ। बोल ये रहे हैं और फोटो आपकी बदनाम की जा रही है। यह घोर आपत्तिजनक है।

**श्री सभापति:** आपको तब नहीं लगा, जब आपने दस्तखत किए थे।

**श्री प्रमोद तिवारी:** सर, अगर वे इंटेलिजेंट बातें करते, तो समझ में आता है। इस तरह की इर्रिलेवेंट बातें आप तो कभी करते नहीं हैं, वे कैसे कर रहे हैं? सर, एक मिनट, हमें पूरा करने दीजिए। सर, मैंने आपकी तारीफ तो कर दी, और क्या करूँ?

**श्री सभापति:** मेरी आपको इतनी फिक्र है कि 72 साल में पहली बार एक किसान यहाँ पर बैठा, आप हजम नहीं कर पाए। आप कमाल के आदमी हैं! जिन लोगों ने दस्तखत किए, उन्होंने पढ़ा तक नहीं। मेरी फोटो की बात तो छोड़िए, मेरा नाम भी गलत लिखा।

**श्री प्रमोद तिवारी :** ठीक, सर, मुझे बात तो पूरी करने दीजिए।

**श्री सभापति:** और फिर आधार क्या बनाया? लोग चिंतित हो गए कि क्या हो रहा है कि रूल्स कमिटी की मीटिंग ही नहीं हुई!

**श्री प्रमोद तिवारी :** सर, मेरी बात सुन लें।

**श्री सभापति :** हाफ एन ऑवर डिस्कशन नहीं किया।

**श्री प्रमोद तिवारी :** मेरी बात तो सुन लें।

**श्री सभापति:** मेरी फिक्र छोड़ दीजिए। मेरी फिक्र आप भी मत कीजिए। यह भी मत कीजिए, मैं खुद कर लूँगा। मैं जनता के आशीर्वाद से आया हूँ, मैं कर लूँगा।

**श्री प्रमोद तिवारी:** सर, मैं आपसे एक चीज कहूँगा। सर, आप मेरी बात तो सुन लीजिए, उसके बाद जो आपका निर्णय होगा।

**श्री सभापति :** बोलिए।

**श्री प्रमोद तिवारी :** सर, मैंने तीन आपत्तियाँ दर्ज की हैं। आपत्ति नंबर एक कि टर्न हमारे साथी की थी।

MR. CHAIRMAN: You are only repeating. Why are you repeating? I have noted.

**श्री प्रमोद तिवारी:** रुक जाइए। दूसरी बात, हमने यह कहा कि सर, वे इस सदन के, राज्य सभा के सदस्य नहीं हैं।

**श्री सभापति:** वह भी कह दिया।

**श्री प्रमोद तिवारी:** तीसरा प्वाइंट यह कि वे किसके समय से बोल रहे थे और चौथा प्वाइंट, मुझे घोर आपत्ति है, आपकी फोटो इतनी अच्छी है और बोल कौन रहा है। ...(व्यवधान)... मैं सिर्फ यह कहना चाहता हूँ कि ये चारों आपत्तिजनक हैं, इनकी रूलिंग में आप जो निर्देश देंगे।

**श्री सभापति:** मेरी फोटो के बारे में क्या है? एक सेकंड। माननीय प्रमोद तिवारी जी, आपने मेरी फोटो के बारे में क्या कहा?

**श्री प्रमोद तिवारी :** यह बहुत अच्छी है।

**श्री सभापति :** अच्छी है!

**श्री प्रमोद तिवारी:** हाँ। अब यह नहीं कह रहा हूँ कि आपसे ज्यादा अच्छी है। ...(व्यवधान)... बहुत अच्छी है।

**श्री सभापति:** इस बात पर मैं सहमति व्यक्त करता हूँ।

**श्री प्रमोद तिवारी :** करते हैं न!

MR. CHAIRMAN: This part of the point of order is accepted.

**श्री प्रमोद तिवारी:** इसी पर इनको रोक दीजिए, जो गलत बोले हैं, उसको कार्यवाही से निकाल दीजिए। ...(व्यवधान)...

MR. CHAIRMAN: Hon. Members, Shri Pramod Tiwari, Deputy Leader of the main Opposition Party has invoked Rule 258 and asserted three things. ...(Interruptions)... I

have already considered your fourth point regarding the photograph. He said that Shri Derek O'Brien, leader of the second-largest parliamentary party in the Rajya Sabha, was listed as Speaker No. 2, after the Leader of the Opposition. Therefore, according to Pramod Tiwariji, the Chair has transgressed probity and rules in permitting Shri Piyush Goyal, Hon. Minister of Commerce, to intervene. Secondly, there is no reflection on that count that he is not a Member of the Rajya Sabha or the leader of the House. Now, kindly lend me your ears: Whenever a speaker is on his legs, and there is a Member who seeks to intervene, it is at the speaker's discretion to yield or not to yield. There have been numerous occasions when the Leader of the Opposition has yielded, there have been occasions when the Prime Minister has yielded, then, the person who intervened ...*(Interruptions)*...

SHRI JAIRAM RAMESH: When did the hon. Prime Minister yield, please tell us? ...*(Interruptions)*...

MR. CHAIRMAN: Just one minute. ...*(Interruptions)*... I am going by the institution of Prime Minister; I am focused on institution; kindly appreciate my point. In this case... ...*(Interruptions)*... There have been occasions when Khargeji has yielded, and there have been occasions when Naddaji has yielded. Yes, the person who spoke was not a listed speaker. But, when the Leader of the Opposition made some observations, I would say, that would shake everyone in the country, the hon. Minister wanted to intervene. ...*(Interruptions)*... He did not yield, but I allowed his intervention, which I had decided upon at that point in time, and that intervention was justified. ...*(Interruptions)*... Ordered accordingly. ...*(Interruptions)*... Before I call upon Shri Derek O'Brien, I would like to make one observation. The Leader of the Opposition, Shri Mallikarjun Khargeji, who is one of the senior-most political leaders in the country and President of the Indian National Congress, has made an observation regarding an incident that took place during Mahakumbh, which is happening after 144 years, in this country. ...*(Interruptions)*... You have to listen; everyone, who has belief in the nation and its civilizational ethos, would be shell-shocked ...*(Interruptions)*... it is outlandish, outrageous, and unacceptable. ...*(Interruptions)*...

SHRI RANDEEP SINGH SURJEWALA (Rajasthan): Unacceptable are the deaths that have taken place. ...*(Interruptions)*...

MR. CHAIRMAN: I, therefore, direct the Leader of the Opposition to authenticate the statement, he has made, during the course of the day. This is too serious a matter to be overlooked or countenanced. ...*(Interruptions)*... We cannot have a statement made in this House that generates sensation, hurts feelings, and chaos in the country. ...*(Interruptions)*... Let me conclude. Having taken note of the statement and assertion, I pleaded with the Leader of the Opposition and invoked his seniority to please withdraw that statement. He stuck to it, and his only defence was that if not, prove it otherwise. ...*(Interruptions)*... I have given a ruling already, this is not a place for free fall of information. ...*(Interruptions)*... Everything spoken here gives you protection from consequences outside. No civil or criminal action can take place for this statement because this statement has been made by Shri Mallikarjun Kharge on the floor of the House. ...*(Interruptions)*.. I, therefore, find it imperative and expedient. During the course of the day, till conclusion of the proceedings of the day, I call upon the Leader of the Opposition to substantiate the premise of his statement. I now call upon Shri Derek O'Brien...*(Interruptions)*...

THE MINISTER OF PARLIAMENTARY AFFAIRS; AND THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI KIREN RIJJU): Sir, during the course of the observations made by the Leader of the Opposition..*(Interruptions)*...

MR. CHAIRMAN: Let him..*(Interruptions)*... Shri Kiren Rijju.

SHRI KIREN RIJJU: The Leader of the Opposition has quoted the NCRB data saying that lakhs of farmers have died....*(Interruptions)*...

MR. CHAIRMAN: He is not yielding.

SHRI KIREN RIJJU: Can the Leader of the Opposition substantiate by putting on record on what basis he has made this claim that lakhs of farmers died? He also mentioned that this is the data from the NCRB. He also misled by claiming that thousands of people have died in Kumbh. The Leader of the Opposition is a very important institution and the person who occupies the position of the Leader of the Opposition is well respected. So, we expect the hon. Leader of the Opposition to substantiate this particular statement by whatever means the hon. Chairman tells.

MR. CHAIRMAN: I have given my directive. I call upon...

**श्री मल्लिकार्जुन खरगे :** सर, मेरा intention यह था कि वहाँ से जो information आया और इस सदन में जो बहुत-से लोग हैं, उन्होंने भी बताया, उत्तर प्रदेश के लोगों ने भी बताया।

MR. CHAIRMAN: Substantiate करना चाहिए था। Sorry, no further...

**श्री मल्लिकार्जुन खरगे:** सच आँकड़े नहीं आ रहे हैं। आप वह आँकड़ा बताइए। ...**(व्यवधान)**...

MR. CHAIRMAN: I give the floor to Shri Derek O'Brien. ...**(Interruptions)**... Please, Shri Derek O'Brien. Nothing is going on record. Shri Derek O'Brien.

**श्री मल्लिकार्जुन खरगे:** आप सच आँकड़े बताइए। आप उसका लिस्ट दीजिए। ...**(व्यवधान)**...

MR. CHAIRMAN: Shri Derek O'Brien, do you want to hold the floor? Please do. Shri Derek O'Brien. ...**(Interruptions)**... No, Sir. Sorry, Sir....**(Interruptions)**... Hon. Leader of the Opposition, in the process, I have totally apprised myself of what you had actually spoken and you may recollect from the proceedings, I made multiple, fervent appeals to you that we are destroying image of the nation; we are generating sensation; we are doing it for no cause. This is unacceptable. You stood your ground. ...**(Interruptions)**... So, authenticate it. Yes, Mr. Derek O'Brien.

SHRI DEREK O'BRIEN (West Bengal): Sir, as is the tradition, let me begin by thanking the hon. President. Any criticism of her speech is, certainly, not directed at her or the highest constitutional office she holds.

(MR. DEPUTY CHAIRMAN in the Chair.)

Sir, I will miss you. It is an established convention that the speech is scripted by the Government. So, from 2014 to 2024, the BJP-led Modi Government scripted the President's Address. This year, a creaky, shaky BJP with 240 seats has scripted this Address. So I am not surprised that when the Leader of the Opposition finishes speaking, everyone wants to get up. This is a sign of nervousness and not being in control.

Sir, I am immensely proud as an Indian that the hon. President who read that Address is a woman. I am immensely proud as an Indian that the Finance Minister who read the Budget Speech is a woman. And I am immensely proud to be here to

speak on behalf of the All India Trinamool Congress, a party founded 27 years ago, by a self-made woman. So, my first message to this Government is stop talking about women because your track record on women is pathetic. There are parties this side who can move up from the 14 per cent-15 per cent they already have in Parliament to 33 per cent. The BJP for all its talk about the Women's Reservation Bill is having 13 per cent women MPs. My first question through you, Sir, is: what is stopping them? Forget about bringing 33 per cent women MPs to Parliament. First, you have to get them elected. At least, give 33 per cent women tickets. Now forget about competing with Mamata Banerjee's All India Trinamool Congress. Forget about it because Mamata Banerjee's Trinamool Congress has 39 per cent women MPs sitting there in Lok Sabha — 39 per cent, Sir. Look at the All India Trinamool Congress in Bengal; 35 per cent of those portfolios in the Bengal Cabinet are by women. Women hold those portfolios. So, please don't script speeches because when it comes to scripts, Sir, I am really a fan, over the years, of Indian cinema. They script some fabulous films. So let me take you back to 1957, we all know the film, *Mother India*; starring Nargisji. What is it? It shows a family of farmers who were ruined, trying to pay back a moneylender. It is 1957 film. What is the real situation today? And whatever I say, by 8 p.m. today, you will get the authentic source on your Table, Sir.

MR. DEPUTY CHAIRMAN: Thank you.

SHRI DEREK O'BRIEN: I am saying three things about farmers like that *Mother India* film. One, in the last five years, the agricultural wages grew by 0.2 per cent; 0.2 per cent means no growth. Two, two out of five farmers are in debt. Three, the average debt is Rs. 75,000. Four, 30 farmers commit suicide every day, and there is still no legal guarantee for MSP; pretty much the same story as *Mother India*. The *Bengal Shasya Bima Yojana* spent Rs. 3500 crores; one crore, twelve lakh farmers were covered. The reason I started with *Mother India* is because *Mother India* was the first film to be India's entry to the Oscars; and I am going to go through with that theme and stay with hard numbers. Let us take another one of India's official entry to the Oscars, the second film -- I have got 10 films — in 1959 directed by Satyajit Ray. It starts with a graduate who is unemployed. <sup>&</sup> “He who has no employment has a dream.” Even somebody who doesn't have a job, but as Soumitra Chatterjee so famously said, still has big dreams. Where are we today, Sir? For all the thumping on the desk during that Joint Session — thumping -- what's the reality? Seventy-five

---

<sup>&</sup> English translation of the original speech delivered in Bengali.

lakh youth enter the labour force every year; eight out of ten unemployed are youth. Don't blame Pandit Nehru for this! And, interestingly and sadly, unemployment is six times higher when it comes to secondary and higher secondary and nine times higher when it comes to graduates compared to those who cannot read or write. As Satyajit Ray said, &”He who has no employment has a dream.” You may not have a job, but your dreams don't die. And, Sir, these poets, writers and films being quoted by the Leader of the Opposition, are not dated; these are timeless. We must keep quoting them in Parliament, and not asked to be dated. This is the way to get a point across.

Sir, you are slightly older than me; I was a big Rajesh Khanna fan in school. Rajesh Khanna's debut movie, not such a very well known movie, was *Aakhri Khat*. It is a sad story of a woman who sells her step daughter for 500 rupees, and that same girl is subjected to all kinds of abuse. I am going to throw three numbers at this Government. I can authenticate it now, but at 8.00 p.m. I would give it to you in writing. Take me on! Fifty-one crimes against women are registered every hour. Eighty-five rape cases are reported every day. That is why we want to bring the *Aparajita Bill*. It is stuck with some constitutional authority. The Bengal Assembly has unanimously approved it. It is stuck here. Three out of ten married women have experienced spousal violence. And yet, you bring these three Criminal Law Bills and there is nothing to protect women from spousal violence. And these are not uneducated women, Sir. These are doctors, these are professionals, these are lawyers, being exposed to spousal violence. And what do you do? As Mr. Chidambaram said very nicely — we were together in that Committee — 91 per cent of that Bill is a cut and paste job. No story about women in India today can be told without talking about what was done to our champion women wrestlers. I refuse to refer to that person as a former MP, whose son is now sitting in Parliament. No; I will not even mention his name. He is a criminal, Sir.

From *Aakhri Khat*, let us move on to 1974, again, another Indian film officially at the Oscars. This will be your generation, I suspect -- Balraj Sahni's *Garam Hawa*, based on a short story by the great Ismat Chughtai. What does it show? It shows a minority family who decided to stay on in India and how horribly they were treated. That was a film made in 1974. What are Mr. Modi and his creaky coalition doing today? You are punished for what you eat, what you wear, who you love. You are bringing anti-conversion laws. Anti-conversion laws are not against one community; it is anti constitutional, against Articles 14, 15 and 16. You are bringing extra-jurisdictional land laws. Wakf is not a religious issue; it is a constitutional issue. That is

---

& English translation of the original speech delivered in Bengali.

what we are fighting for. You turn your Joint Parliamentary Committees into coffee meets at the Marriot! Hate crimes, hate speech, hate-hate, pitting minority against minority! What are you doing to Christians in India today? The BJP sometimes have to be reminded. And the best way to remind anyone to introspect is to share some numbers with them. 54,000 educational institutions today in India are run by Christian minority groups. Now, here is the story. For every 100 students who go to these institutions, more than 70 belong to the Muslim, the Hindu, the Sikh and the Buddhist communities. Please, this needs to be understood. Sir, 70 to 75 per cent — it could be 5 per cent this way or that way -- non-Christians are going there. They are only run by the Christian minorities. And what are you doing? ‘Salaam Bombay’, have you seen the film? It was directed by Mira Nair in 1988. It shows how a child is forced into labour. Where are we today? Some say 20 lakh and I cannot say 25 lakh because I have three sets of data saying anywhere between 20 lakh to 30 lakh. So, that is the number I have. I am not pinning any number down. In this country, there are 20 lakh to 30 lakh child labourers. The Census is still not done and you are in no mood to do it because you have put Rs.500 crores only on the table, and once you do not do the Census, the women's reservation for you will go back another five years. One out of the two world's wasted children -- I mean low weight for height -- live in India! I do not want to share the malnutrition figures today because I did not get authentic data. You are doing this to children. Sir, 32 per cent children are underweight! This data is from NFHS. 35 per cent children are stunted, 8 out of 10 children lack WHO recommended, what they call, balanced diets and I have checked the five States. It is an interesting list! They are Uttar Pradesh, Rajasthan, Gujarat, Maharashtra and Madhya Pradesh. The children are from these States. So, when somebody important goes to a book launch, posing with children with his book ‘Exam Warriors’, it hurts me. The sixth film on this list of official Indian entries to the Oscars is ‘Lagaan’. This is a story about the British who forced high taxes on a village plagued with drought. Individuals are paying more income tax than corporates. Individuals are paying about 19 per cent and corporates are paying 2 to 3 per cent less. Personal income tax made up 53 per cent of direct taxes and it is the highest in 24 years. Income inequality is the biggest issue today. Income is there but it is an unequal income. The *cliche* is the truth: The rich are getting richer, the poor are getting poorer. Now, I want to say one sentence on Cess; we will have more of it in the Budget. The Cess is not shared; it goes to the Union Government. It is not shared with the States. Seven per cent was the total in 2012 and now that figure has gone up to 16 per cent with the Union Government. What about federalism or, what I call, fiscal terrorism or federal

terrorism? It is a very simple rule which is followed by this Government, 'You politically oppose us, we will stop it.' In Bengal, Rs.1.7 lakh crore MGNREGA work was done with 99.5 per cent compliance, but not paid by the Union Government! So, this is political, fiscal and federal terrorism. And with All India Trinamool and Mamata Banerjee, you cannot do it; we won't bow. You do not pay us; we will get the money paid and we will try and raise the money to the best of our ability in the State. Let us come to film number seven. This was made in Marathi. It was India's official entry. It was called 'Shwas', based on a real-life incident where a father takes his son and the son has got cancer of the retina. And, yet a film was made on health. Remove the 18 per cent GST on health insurance and term insurance. The Finance Minister will come, take the ball, throw it at whom? She will throw it at the GST Council. Get it done and remove 18 per cent GST on health insurance and term insurance. I can give a long script on Bengal Swasthya Sathi which started two years before Ayushman Bharat, and now, Ayushman Bharat is doing that.

Sir, I have got three more films to go - film number 8, 9 and 10. But, I thought I should take ten seconds to acknowledge somebody from the film industry who is our colleague. She is a Samajwadi Party Member; that she is, but she is a legend and she sits here. I am talking about Shrimati Jaya Bachchan. The eighth film, which I am using today, which was India's entry to the Oscars, is a beautifully-made film and kudos to Aamir Khan Productions for producing it. It is a story of a farmer's off-the-cuff remark about committing suicide, and then as you have seen the film, it becomes sensationalist media's circus. What we are witnessing today is worse than a media circus. About five months ago, it pained me to ask the media owners, and these are the big media owners, to introspect. You want MPs from both the Houses to declare income and assets. You want our wives to declare it. What is the problem with the big media owners that they do not declare their conflict of interest? And, I will call some of the biggest names in the media industry in the next Session of Parliament if they don't show a little bit of introspection. Don't push us into this. What's going on? Now, I would say a word for the journalists from the All-India Trinamool Congress. And, I am sure that so many of my colleagues from this side will be with us. If a journalist is put under pressure by a media owner, come to us. We are with you. We will back you. We know you have bills to pay at home. We know you have to pay your kids' school fees. Don't let the media owners bully you. Many of us here will stand by you.

Now, talking about this film, *Peepli Live*, I will take a simple example and sometimes, the films also teach us. I have a very simple example. This is not some

crazy example. What happened this morning? I can't figure out what happened this morning. On July 27<sup>th</sup>- "water, tragedy, Delhi, death". On 29<sup>th</sup> of July, MPs from the ruling party put in notices so that we could have a discussion under Rule 267. This happened in Delhi at an IAS coaching centre. I am not going back to an event of 50 years back. On 29<sup>th</sup> of July, they wanted a discussion and they got a discussion. At 1 p.m, the discussion started. Today, nine opposition MPs raised the issue of "water, tragedy, death". I tend to go along with the Leader of the Opposition because I just spoke to my Chief Minister the day before yesterday. What is going on? You are sending bodies to Bengal. Have you done a postmortem of those bodies? You have not. Don't mess with the figures. Speak the truth, and don't think that media owners can cover up for you. This is the reality of notices given by the opposition party, and then we are asked, "Why do you want to move an impeachment?" Then, we are asked, "You put out a figure of four hours and thirty minutes." Who spoke the most in the last Session? I am saying this with all respect. \*

MR. DEPUTY CHAIRMAN: Please don't make any comment on the hon. Chairman and Rule 267. This is not allowed.

SHRI DEREK O'BRIEN: If they are not allowed, they are out of bounds. Mine is not 267. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: No comment on hon. Chairman.

SHRI DEREK O'BRIEN: Mine is the story of deaths, water, tragedy and unequal treatment to the Opposition. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: No comment on hon. Chairman.

SHRI DEREK O'BRIEN: That is my story. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: No comment on hon. Chairman will go on record. ...*(Interruptions)*...

SHRI DEREK O'BRIEN: There are a few Opposition voices which hurt you more because you cannot defeat Mamata Banerjee politically. Come, fight us politically.

---

\* Not recorded.

Sir, let us go back to the movies in these last three or four minutes. There is a whole section on Scheduled Castes and Scheduled Tribes. Our young colleague, Prakash Chik Baraik, will speak about it in his speech. So, I won't speak on that because of lack of time. Let me mention the ninth film. Again, it is a Marathi film and it shows how a man is falsely accused and trapped in the legal system. The film is named 'court' and, again, it was India's official entry to the Oscars. Sir, I have a question. The 22<sup>nd</sup> Law Commission suggested that sedition should be well defined. Yet the Union Government in the new criminal laws did something completely different. What is the UAPA conviction rate? It is less than 3 per cent! I do not want to give you 15 names. I will give you three words, 'Father Stan Swamy'.

Before I come to the final film, the tenth film, I want to talk about the ten words, which got left out of the script. We did not hear a word about 'price rise', we did not hear a word about 'smart cities', we did not hear a word about 'crimes against women', we did not hear a word about 'malnutrition', and, expectedly, we did not hear a word about 'federalism'. Sir, we did not hear a word about 'doubling the farmers' income', we did not hear a word about 'MNREGA', and that hurts. You give somebody a *Padma Shri*, who has on record said that Mahatma Gandhi should not be the Father of the Nation. It is on record. I have got the video. We did not hear a word about 'inequality of income'. This is good script writing when you want to leave out what does not suit you. We did not hear a word about 'Beti Bachao, Beti Padhao'. You dare not put a word there because once you put this word there; we will tell you that 54 per cent of its Budget has been spent on advertising. And, finally, we did not hear a word about 'Manipur'.

Sir, I come to the tenth film starring Rajkummar Rao, and, it is again India's official entry to the Oscars. It is a story about an idealistic Government officer, who is sent on election duty and the problems this idealistic officer faces. What are we doing to institutions with respect to how you handle today your political opponents? It is well known. Some say that institutions like EC, CBI and ED have been weakened, and, some say that they are 'over' and have become branch offices of the political parties. Sir, 95 per cent of political leaders... (*Time bell rings.*)... Sir, I will manage the time within my Party. 95 per cent of political leaders investigated by the CBI and the ED belong to the Opposition parties! Wonderful, wonderful, and, you are going to tell us that these are independent organizations! Since 2014, 95 per cent of opposition leaders being investigated by the CBI -- I will give you the names, I will give you the dates -- jumped and joined BJP and now, all is well. These are ...(*Interruptions*)... My lawyer friend is saying that ED is 100 per cent! Okay, show me the data.

Authenticate it. So, Sir, those were the ten films. But the best scripts will always be written by the people of India. They will soon, very soon, write a new script, and then, this horror film will come to the end. Thank you.

SHRI M. SHANMUGAM (Tamil Nadu): Mr. Chairman, Sir, on behalf of the DMK Party, I thank the hon. President for her Address to both Houses of the Parliament. I would like to raise certain issues on the hon. Madam President's Address, which she delivered to Parliament on 31<sup>st</sup> January, 2025.

Sir, the foremost point I would like to say at the outset itself is about the deliberate omission of the reference to Iron Age findings which came out in the report recently by the research in India and abroad, which was delivered by our hon. Chief Minister, Thiru M.K. Stalin. Till now, we heard that the discovery of iron smelting technology helped revolutionize agriculture, war and construction around 1400 BC in the Gangetic Plains and it helped catalyze larger settlements and cities. But with the releasing of carbon dating results from international institutions, Tamil Nadu is among the first places on earth to have begun using molten iron over 5,370 years ago on Tamil soil with the samples from excavation sites from Adichanallur, Sivagalai. Unfortunately, your Department of Culture has completely ignored this historical fact and it does not find a mention in the President's Address.

Sir, I am trying to point out that our State of Tamil Nadu has been totally neglected by this Union Government. We have demanded for highway network, metro rail project, railway new projects and expansion, development of airports and expansion, various infrastructure projects in urban development and rural development, but it is very unfortunate that the Union Government has ignored all our demands, which is a great disappointment to the people of Tamil Nadu. MNREGA is another example where our hon. Chief Minister had to write a letter to the Prime Minister urging the release of wage dues to the tune of up to Rs. 1,056 crores under the MNREGA Scheme.

Sir, the farmers in this country have been agitating over the last two years. The Government should come forward to provide MSP with legal guarantee to all the agricultural produce. The farmers' input costs like manure and pesticide prices have increased. Also, there is a shortage of labour. So, they are compelled to go for mechanisation, but the cost of tractors and small implements which are used in farming operations are very high. The Government should reduce GST and other duties on these machines and the machines should be given to the farmers at subsidised rates. For the welfare of sugarcane growers, nothing has been mentioned

in the President's Address. The sugarcane growers are not getting the remunerative price and the price of the sugar is also less than the production cost. Hence, neither the sugarcane growers nor the sugar mill owners are satisfied. Because of this, many mills are closed very often.

Tea and coffee are essential for every human being. Hence, tea and coffee should be included in the list of essential commodities. By this, they will get minimum guaranteed price which would solve the problems of tea and coffee growers, traders and the working class.

Textile is the second largest industry in India. The cotton growers and raw silk producers are not satisfied because there is a vast difference between production cost and selling cost and only the middlemen are getting the benefit. Though we are the largest producer of cotton, spinning mills are closed very often for want of cotton supply. I do not know why the Union Government is not paying attention to this.

The Government-owned NTC mills have been closed down long back and the workers are raising their voices for terminal benefits. Textile Mill Workers Rehabilitation Fund Scheme was created under the Ministry of Textiles to pay terminal benefits to the retrenched workers. Now that has been merged with Rajiv Gandhi Shramik Kalyan Yojana under the ESIC Scheme but the workers are not getting any benefit from this scheme. I demand that all the retrenched workers should be provided terminal benefits.

Handloom weavers are badly affected. Organized weaving mills are also being closed now. Only weaving industry is in the unorganised sector. They are not getting yarn for weaving. Their job security and social security are in jeopardy.

Sir, now I am coming to the labour issues. Time and again, all trade unions are demanding this Government to hold tripartite meetings with the trade unions and employees on all important matters relating to labour issues, especially for review of all four Labour Codes pending implementation and to change them from anti-labour codes to labour-friendly codes by bringing suitable amendments.

At present, the ESI Scheme is restricted to employees whose salary is up to Rs. 21,000. There is a long-pending demand for increasing the wage ceiling, so that all workers could be covered under the ESI Scheme. Ceiling on bonus should also be increased under the Payment of Bonus Act. The payment of gratuity should be increased from 15 days to 30 days.

The minimum pension under the EPF 1995 Pension Scheme should be raised to Rs.9,000 per month since the minimum basic wage is Rs.18,000.

In the name of start-up, new industries come up and avail all the facilities and benefits from the Government. Despite the permanent nature of job, they only engage contract labourers and outsource the work and the workers are exploited. The whole atmosphere is spoiled and after three years, they close that industry and establish it at some other place. Outsourcing has become the order of the day, and even the Government-owned undertakings are resorting to these unfair labour practices. Then how do you expect private industries to appoint permanent workers? ESI Scheme should also be made applicable to all the workers, including those in the unorganised sector and domestic workers.

What is the concept of Unified Pension Scheme, which intends to replace the Old Pension Scheme? It should be clarified. There are many deficiencies in the Unified Pension Scheme. Without diverting the demand of the Government employees, Old Pension Scheme should be restored.

There are labour welfare boards like Building and Other Construction Workers Welfare Board wherein levy or cess is collected from building and other construction activities and the funds generated are spent for the welfare of construction workers.

#### **5.00 P.M.**

I would, therefore, urge the Government that they should devise similar schemes for workers in the unorganized sector like gig workers, platform workers, domestic workers, motor vehicle workers, etc. Boards should be constituted with funding from levy collected from the industry so that welfare benefits could be provided to those workers.

Sir, Tamil Nadu is a pioneer in the field of education and the Economic Survey also said that we are giving the best education, quality education and universal education in the State. Tamil Nadu is top among the Indian States with about 100 per cent Gross Enrollment Ratio in primary and upper primary education and with more than 90 per cent literacy. But what is the Union Government doing? They are depriving our State the due funds which the State should get, in the name of the imposition of Three-Language Formula, which Tamil Nadu never accepted. We are having Two-Language Formula, Tamil and English, and our children shine at national and international levels. Our School Education Department is yet to receive Rs. 2,000 crore from the Union Government under Samagra Shiksha Abhiyan for the financial year 2024-25. Unfortunately, in education also, they are playing politics which affects

the future of our children. Therefore, I would urge the hon. Prime Minister to release the funds which are withheld on petty politics.

Then, I come to healthcare services. Tamil Nadu has excelled in healthcare services with good infrastructure and doctor-patient ratio. This fact is acknowledged by your Department. The Department of Economic Affairs, Ministry of Finance, said that Tamil Nadu can serve as a model on how to take health system performance to the next level by investing in public sector and offer lessons to other States. This is a Dravidian model. However, despite best performance in the health sector by our State, it has been denied funds under various joint Central-State schemes.

Sir, hon. President Madam has made a mention of Waqf (Amendment) Bill. On examining the Waqf (Amendment) Bill, the entire nation has witnessed how the Bill was rushed through JPC after suspending most of the Opposition Members from the Committee. ...(*Time-bell rings.*)... We will oppose this Bill tooth and nail since it takes away the basic rights of the minority community. We strongly oppose the concept of 'One Nation, One Election' as it is against the federal principles.

Sir, then I come to rural development. After various programmes under the Ministry of Rural Development, I would say there are a lot of deficiencies in their implementation. We have got many State Rural Development Schemes and demanded funds to implement these schemes like Tamil Nadu Village Habitation Improvement Scheme, Rural Infrastructure Scheme, etc. But those demands are not accepted by this BJP Government. Then I come to urban development and Disaster Relief Fund. In December, the hon. Chief Minister submitted a Memorandum and asked for more funds. ...(*Time-bell rings.*)...

MR. DEPUTY CHAIRMAN: Time allotted by your party is over. Shanmugamji. Now, it will go from your party's time.

SHRI M. SHANMUGAM: One minute please! But, funds have not been released. The Union Government is not releasing the share of funds to State's project.

Sir, Madam President mentioned about the Mahakumbh in Allahabad Sangamam. A similar Maha Maham Mela is scheduled in Kumbakonam, Tamil Nadu, and, in this connection, we have demanded doubling of Villupuram-Thanjavur main railway line. But, only the survey was completed and work is yet to be started. In fact, financial allocations for railway projects in Tamil Nadu have not been increased in this Budget. Is it not a step-motherly treatment meted out by the Union Government?

MR. DEPUTY CHAIRMAN: Please conclude.

SHRI M. SHANMUGAM: Okay, Sir, I am concluding. MSME sector is another important part of the national economy but this Government has not taken any steps to revive these MSME units which are in recession. Coming to ASHA and Anganwadi health workers, all basic facilities like fixed wages, insurance, risk allowance should be provided to ASHA and Anganwadi workers. About the Tamil Nadu fishermen problem, there are frequent attacks on fishermen from Tamil Nadu by Sri Lankan Navy, including taking them outside custody and firing, which deprives their source of livelihood. I would, therefore, demand that the hon. Minister.....*(Interruptions)*...

MR. DEPUTY CHAIRMAN: You have already taken almost three minutes. ...*(Interruptions)*... The time will go from your Party's time. ...*(Interruptions)*...

SHRI M. SHANMUGAM: Sir, there is only one last point about the Centre-State relations. On the Centre-State relations, I would say that ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please conclude. ...*(Interruptions)*...

SHRI M. SHANMUGAM: We strongly condemn this kind of attitude by ...*(Interruptions)*... Thank you, Sir.

MR. DEPUTY CHAIRMAN: No comment on hon. constitutional posts as per rules, please. Hon. Members, we are in the midst of the discussion. To accommodate some more speakers today, if the House agrees, we may sit till 7.00 p.m. Do you all agree? ...*(Interruptions)*...

**श्री जयराम रमेश:** सर, ट्रेज़री बेंचेज़ खाली पड़ी हुई हैं। ...**(व्यवधान)**... ये कैसी बहस हो रही है?

MR. DEPUTY CHAIRMAN: Please take your seat. ...*(Interruptions)*... Do I have the leave of the House to sit till 7.00 p.m. today? ...*(Interruptions)*... क्या आप सभी सहमत हैं? ...**(व्यवधान)**...

SOME HON. MEMBERS: Yes, Sir. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please. ...*(Interruptions)*... Okay; so, we will sit today till 7.00 p.m. ...*(Interruptions)*... I would now call *Mananiya* Shri Subhasish Khuntia. ...*(Interruptions)*... Nothing will go on record. ...*(Interruptions)*... Subhasish Khuntiaji, please. ...*(Interruptions)*...

SHRI SUBHASISH KHUNTIA (Odisha): Hon. Deputy Chairman, Sir, hon. President Madam's Address about the achievement of the Government.....*(Interruptions)*...

**श्री उपसभापति:** कृपया आपस में कोई बात न करें। ...*(व्यवधान)*... कृपया सीट पर बैठकर कोई बात न करें।

SHRI SUBHASISH KHUNTIA: Hon. Deputy Chairman, Sir, hon. President Madam's Address is about the achievement of the Government and she called this era 'Amrit Kaal' and 'Sushasan'. But the real question is: Is this truly Amrit Kaal for the entire nation or just for a privileged few? The harsh reality is that economic and social inequality is increasing. Crores of poor people still lack basic facilities. Farmers are committing suicide. Youth are struggling with unemployment and women are feeling unsafe. Hon. President Madam said that the development is meaningful only when it reaches the last person in society. But tell me, when tribal women in Kandhamal are forced to eat mango kernel due to starvation and they die, when two tribal women in Balasore are tied to a pole and brutally assaulted, can this be called women empowerment? Can this be the face of Viksit Bharat? Hon. President Madam spoke about strengthening the railway network, about Vande Bharat trains but the truth is that earlier railway zones were formed in the national interest. Now, they are being decided for political gains. Recently, the south coast railway zone was inaugurated without a DPR just to gain political support from Andhra Pradesh. Are railways' decisions now part of political bargaining? And if yes, then, why is Odisha being neglected? The Government boasts about Digital India, pension reforms and insurance coverage but the ground reality is different. In Kendujhar, an elderly woman had crawled on her knees for her pension. In Odisha, seasonal rains destroyed crops and 20 farmers committed suicide due to debts. When in Digital India people still struggle for pensions and farmers take their own lives, how can this be called 'sushasan'?

You talk about empowering farmers, but farmers are in crisis! Hon. President Madam paid tribute to those who lost their lives at the Mahakumbh, and our deepest condolences are with the affected families. However, we must ask: who is

responsible for this disaster? The Kumbh Mela should have been a well-planned event, but it was ruined by mismanagement and discrimination between common devotees and VVIPs. In Odisha, under Naveen Babu's leadership, our Government has successfully organized many Rath Yatras at Sri Jagannath Puri Dham, ensuring smooth and equitable arrangement for millions of devotees. If we can manage such an event, why was the Mahakumbh allowed to fall into chaos?

Our Constitution clearly defines the powers of the Centre and States. But, today, the federal structure is under attack. Revenue sharing, misuse of central agencies, States' rights, co-operative federalism—is this the path to *Vikshit Bharat* or a path towards Centre-dependent India?

Odisha faces natural disasters repeatedly, yet it has never been given Special Category State status. When other States' demands are considered, why is Odisha ignored? Our mineral resources power the country's economy, but when it comes to development, Odisha is forgotten. If Odisha suffers cyclones and floods every year, if Odisha's minerals contribute to the nation's growth, then why is Odisha deprived of its rightful share? If we truly want to build *Viksit Bharat*, Odisha must get what it deserves.

Hon. President Madam, being the daughter of Odisha and Supreme Commander of our Armed Forces, I request you to ensure that Odisha is not neglected in the defence sector. We have approximately 500 km coastline, which is ideal for defence and economic development. Why is there no Naval University or shipyard in Odisha? If Bengal, Gujarat, and Maharashtra can have major defence establishments, why is this injustice to Odisha? *Amrit Kaal* should not just be a slogan—it should bring real relief to the people.

उपसभापति महोदय, अंत में मैं यह कहना चाहता हूँ:-

“सरकार के जुमले इतने कि किताबें भर जाएं,  
मगर गरीब की थाली तक रोटी न आए,  
विकास यहां सिर्फ कागज़ का खेल है,  
ज़मीनी हकीकत बस संघर्ष की रेल है,  
विकसित भारत का सपना खूब सजाया,  
पर असल में सिर्फ अपने मित्रों का खजाना भराया।”

जय-जगन्नाथ, वंदे उत्कल जननी।

MR. DEPUTY CHAIRMAN: *Mananiya* Shri Yerram Venkata Subba Reddy.

SHRI YERRAM VENKATA SUBBA REDDY (Andhra Pradesh): Mr. Deputy Chairman, Sir, I am grateful to you for permitting me to speak on the Motion moved to thank the hon. President for her Address to both Houses of Parliament. While expressing gratitude to hon. President, I wish to submit that it is a lengthy Address of 28 pages, covering host of issues, right from Mahakumbh, housing, education, governance, green energy to a number of other issues. Since our party has been allotted very little time, I wish to focus only on a few important issues and place before the hon. House to consider them seriously and take necessary and appropriate action.

First one is Polavaram Project. Hon. President said, in Para 19 of her Address, and I quote: “An additional Rs. 12,000 crores has been sanctioned to expedite the completion of the Polavaram Irrigation Project.” Polavaram Project has been declared as a National Project and it is the responsibility of the Central Government to complete the project. But, the then TDP Government insisted to taking up its construction for reasons best known to all during 2014 to 2019. The project has missed many deadlines into which I do not wish to go. But, I do wish to go into details and intention of the Union Cabinet’s decision of 28<sup>th</sup> August, 2024.

Sir, the Godavari Tribunal had given permission to construct Polavaram Project at 45.72 metres, that is, 150 feet height with a maximum water storage capacity of 194.6 TMC. But the Union Government on 28<sup>th</sup> August, 2024, has taken a decision to reduce the project height from 45.72 metres to 41.15 metres, that is, 135 feet with storage capacity of 115.44 TMC of water, which is contrary to the original plan, contrary to the aspirations of the people and demeaning the permission given by the Godavari Tribunal. The Union Cabinet’s decision has been conveyed to the Government of Andhra Pradesh on 6<sup>th</sup> September, 2024, by the Ministry of Jal Shakti. The decision may be acceptable to the present dispensation in Andhra Pradesh which made hue and cry on this very issue earlier and now became silent. But this is not acceptable to the people of Andhra Pradesh. This is not acceptable to the YSR Congress Party, since the decision defeats the very objective of the Polavaram Project. This decision is *Chandragrahan* for Andhra Pradesh. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please. No. ...*(Interruptions)*... कृपया आपस में बात न करें। Let him speak. ...*(Interruptions)*...

SHRI YERRAM VENKATA SUBBA REDDY: When Shri Y.S. Jagan Mohan Reddy Garu was the Chief Minister, we sent proposals and pursued with the Government of India for approving 2<sup>nd</sup> Revised Cost Estimates of Rs.55,565.87 crores. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please, let him speak. ...*(Interruptions)*...

SHRI YERRAM VENKATA SUBBA REDDY: I demand, my party demands and the people of Andhra Pradesh demand to approve the 2<sup>nd</sup> Revised Cost Estimates of Rs. 55,565.87 crores. Secondly, these are the reasons behind opposing the Union Cabinet's decision. It will fail to achieve the objective of giving water to Ayacut during non-flood season. It proves to be a great challenge to stabilize Godavari and Krishna Delta. It defeats the objective to provide drinking water to Visakhapatnam, water for industrial use and drinking water under Sujala Sravanti to North Coastal Andhra Pradesh. It impairs the proposed 960 MW of hydropower. It is difficult to supply water through Polavarm canals with 41.15 metre height. Polavarm Project is a lifeline to the State of Andhra Pradesh. Kindly make it possible. Hence, I demand and appeal to the hon. Prime Minister in the august House to personally intervene and increase the project height to the original conceived height of 45.72 metres and approve the 2<sup>nd</sup> Revised Cost Estimates forthwith.

Sir, the second important point that I want to raise is about the cases against YSR Congress Party social media activists in Andhra Pradesh. My second point is relating to para 4 of the Address which talks about core principles for good governance. Does good governance mean illegal detention, custodial torture and foisting cases against social media activists? ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please. ...*(Interruptions)*... Let him speak.

SHRI YERRAM VENKATA SUBBA REDDY: Sir, social media, particularly used by people in public life or concerned about society, is not to impress people or society. ...*(Interruptions)*...

**श्री उपसभापति:** कृपया उनको बोलने दीजिए। ...*(व्यवधान)*...

SHRI YERRAM VENKATA SUBBA REDDY: It is to positively impact them. ...*(Interruptions)*... Social media is not just to inform people about the happenings, activities, developments and governance, rather it is to inform, educate the people

and society about misrule, malpractices and loopholes in governance of a State or country. Social media activists are warriors to save society and State from wrongdoings, not a destructive force to go against the State or society. ...*(Interruptions)*...

**श्री उपसभापति:** कृपया आपस में बात न करें। Please. ...*(Interruptions)*... Your turn will come, then you can speak. ...*(Interruptions)*...

SHRI YERRAM VENKATA SUBBA REDDY: Sir, the Government of Andhra Pradesh has issued more than 700 notices, registered more than 150 cases, more than 50 YSRCP social media activists and sympathizers have been arrested/detained illegally and tortured for days together in custody. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please. ...*(Interruptions)*... Yerram Venkata Subba Reddyji, just for a moment. Whatever you are saying, you have to authenticate as per hon. Chairman's direction.

SHRI YERRAM VENKATA SUBBA REDDY: Sir, I will authenticate it. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: The Chair has already given the direction. ...*(Interruptions)*...

SHRI YERRAM VENKATA SUBBA REDDY: Umpteen *Habeas Corpus* petitions filed indicate the severity of the problem. Police in Andhra Pradesh foisted Section 111 which deals with organized crime in financial arena of Bharatiya Nyaya Sanhita on social media activists. ...*(Interruptions)*... In Andhra Pradesh, it is not Dr. Ambedkar's Constitution, but it is the Red Book Constitution of TDP being implemented in the State. ...*(Interruptions)*... This issue has been raised before in several forums, including NHRC and now, I am raising this issue in this august House to stop this in Andhra Pradesh. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: He has been instructed by the Chair to authenticate all the facts. ...*(Interruptions)*...

SHRI YERRAM VENKATA SUBBA REDDY: In view of the above, I appeal to the Home Minister and Prime Minister to personally intervene to direct the Government of

Andhra Pradesh. Sir, another important issue is about the manifesto. Sir, manifesto of any party is sacrosanct. It is like a Bible, Gita and Quran for any party as it says that if party comes to power, it will deliver all the promises made to the people. Whichever party fails to deliver promises made in manifesto is no less than cheating the people. ...(*Interruptions*)... There are many observations made by Supreme Court and Election Commission of India in its manifesto. The TDP Government made Super Six Promises in manifesto. ...(*Interruptions*)... They are: Rs.1500 monthly pension for aged 19 to 59 years; Creation of 20 lakh jobs; ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Please, let him speak.

SHRI YERRAM VENKATA SUBBA REDDY: Rs. 3,000 monthly unemployment allowance; Free bus travel for women; Rs.15,000 for each school-going child; and Rs. 20,000 as financial aid for farmers. Sir, no allocations have been made in the Budget for Super Six! So, all I would say that the Election Commission and the Supreme Court have to take a decision that whichever party fails to implement its manifesto, should be taken seriously and take action.

Sir, hon. President mentioned about Waqf Act Amendment in Para 3 of the Address. Sir, JPC has submitted its report on Waqf Bill. Our YSR Congress Party is not in favour of this Bill. We should not pass this Bill in hurry.

Sir, regarding Census, we are in the process of undertaking Census in the country. We welcome this, since Census is the only source at village, town and ward level which provide valuable information for planning and formulation of policies and programmes, helps in effective public administration, helps in delimitation/reservation of constituencies, apart from other uses. We have Census offices in all the States and UTs. But, it is more than 10 years since AP has been bifurcated, but so far, no Census Office in Andhra Pradesh has been set up by the Government of India! Sir, even a small UT like Lakshadweep has its own Directorate of Census Operations in Kavarati. But, unfortunately, AP Census Directorate Office is located in a different State, i.e., Telangana and is being operated from a small room in the Census Directorate of Telangana State. This is creating a lot of problems for officials working from small room and they have been demanding for a separate Census Office in AP. Hence, it is high time to set up Directorate of Census Operations in AP without any further delay, since Census process is going to start anytime soon.

Sir, regarding Visakhapatnam Steel Plant, recently the Union Minister of Steel, Kumaraswamyji has announced package for revival of Visakhapatnam Steel Plant.

**श्री उपसभापति :** माननीय सुब्बा रेड्डी जी, आपका समय समाप्त हो रहा है।

SHRI YERRAM VENKATA SUBBA REDDY: Sir, you can adjust my time in my party's time. I just want to raise one issue.

MR. DEPUTY CHAIRMAN: The time will go from your party.

SHRI YERRAM VENKATA SUBBA REDDY: No issue, Sir. I just want to make one last point regarding steel plant. The Economic Survey tells us that infrastructure-focused growth strategy has driven steel demand in India. This seems to have created a strong production pace too. However, despite our capacity to be a net exporter of steel, we have been importing more than we have been exporting. Due to the Andhra Pradesh people's ceaseless pleas and YSRCP's relentless effort, the Union Minister of Steel has promised reopening of the third blast furnace by July, 2025. The Centre has taken the responsibility of making it a growing concern. A package of Rs.11,440 crores has been approved for this. It is significant for this. We must treat the disease, not the symptom. The YSRCP has proposed long-term solutions before. One very viable opportunity exists in merging the RINL with Steel Authority of Limited (SAIL).

MR. DEPUTY CHAIRMAN: Please conclude.

SHRI YERRAM VENKATA SUBBA REDDY: The YSRCP has been noting consistently that past mismanagement including employee's salary have not been paid for almost four-five months.

MR. DEPUTY CHAIRMAN: Please conclude now. I have to call other speaker.

SHRI YERRAM VENKATA SUBBA REDDY: Due to mismanagement, there were failed attempts to pay employee salaries on time, the removal of allowances and misuse of Provident Fund contributions led to lack of trust in the management. The plant needs a long, well-planned tax holiday with captive mines to become raw material self-sufficient. Only these long-term solutions can truly revive the plant. Thank you very much, Sir.

**श्री उपसभापति:** धन्यवाद माननीय सुब्बा रेड्डी जी। आपने जो भी फैक्चुअल एलिगेशन्स लगाए हैं, आप उनको ऑथेंटिकेट करके आज ही दे दें।

SHRI YERRAM VENKATA SUBBA REDDY: I will submit, Sir.

---

### MESSAGE FROM LOK SABHA

MR. DEPUTY CHAIRMAN: Message from Lok Sabha; Secretary-General.

SECRETARY-GENERAL: Sir, with your kind permission, I rise to report that the Lok Sabha at its sitting held on the 3<sup>rd</sup> of February, 2025 adopted the following three Motions, recommending to the Rajya Sabha that Rajya Sabha do agree to nominate:-

1. Seven Members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1<sup>st</sup> of May, 2025 and ending on the 30<sup>th</sup> April, 2026;
2. Seven Members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term beginning on the 1<sup>st</sup> of May, 2025 and ending on the 30<sup>th</sup> April, 2026; and
3. Ten Members from Rajya Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the House for the term beginning on the 1<sup>st</sup> of May, 2025 and ending on the 30<sup>th</sup> April, 2026;

and do communicate to the Lok Sabha, the names of the Members so nominated by Rajya Sabha.

---

### MOTION OF THANKS ON PRESIDENT'S ADDRESS—Contd.

MR. DEPUTY CHAIRMAN: The next speaker is Shri Vaiko; not present. The next speaker is Shri Milind Murli Deora.